

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/39224/2025	MAGUNI JENA VS THE ARBITRATOR UNDER THE NATIONAL HIGHWAYS ACT CUM DISTRICT MAGISTRATE AND COLLECTOR SAMBALPUR	RABINDRA NATH DEBATA VS	// ()	AOR20220003946C202500011
2	D-ARBA/39226/2025	KAINTA SAMAL VS THE ARBITRATOR UNDER THE NATIONAL HIGHWAYS ACT CUM DISTRICT MAGISTRATE AND COLLECTOR SAMBALPUR	RABINDRA NATH DEBATA VS	// ()	AOR20220003946C202500010
3	D-ARBA/39230/2025	BRAJA KISHOR PRADHAN VS THE ARBITRATOR UNDER THE NATIONAL HIGHWAYS ACT CUM DISTRICT MAGISTRATE AND COLLECTOR SAMBALPUR	RABINDRA NATH DEBATA VS	// ()	AOR20220003946C202500012
4	D-ARBP/39140/2025	AJAY KUMAR NAYAK VS TATA MOTORS FINANCE, JAGATSINGHPUR	LAMBODAR PRADHAN VS	// () //	
5	D-BLAPL/29298/2025	BRUSHAVA RANA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /205 /2025 () //	AOR20220000263C202500050
6	D-BLAPL/29303/2025	MUSTAK ANSARI @ DABLU VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /456 /2025 () //	AOR20220000263C202500051
7	D-BLAPL/29311/2025	MANOJ KUMAR SAHU VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	TARASINGI /287 /2025 () //	
8	D-BLAPL/29315/2025	PRASHANTA @ PRASANTA DASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /231 /2025 () //	AOR20220001487C202500071
9	D-BLAPL/29316/2025	PRADEEP SWAIN VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	ANGUL SADAR PS /286 /2025 () //	
10	D-BLAPL/29321/2025	LIPA MAJHI @ DAKTAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /649 /2025 () //	AOR20220001558C202500183
11	D-BLAPL/29322/2025	PRADEEP KUMAR DAS @ PRADEEP KUMAR DASH VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	TANGI /276 /2025 () //	

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12	D-BLAPL/29326/2025	RAMESH GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /82 /2025 () //	
13	D-BLAPL/29336/2025	TANKADHARA REDDY @ JITU SINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUDARI /63 /2024 () //	
14	D-BLAPL/29339/2025	KANDRA GOMANGO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /63 /2025 () //	
15	D-BLAPL/29347/2025	KOUSHAL DHRUB VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 () //	
16	D-BLAPL/29361/2025	PRITAM @ AMAN PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOBINDAPUR /165 /2025 () //	AOR20220003722C202500194
17	D-BLAPL/29369/2025	TRINATH NATH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	INDUASTRIAL,NISA /288 /2025 () //	
18	D-BLAPL/29370/2025 BLAPL/9914/2025	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BADABAZAR /364 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002041/2025	
19	D-BLAPL/29371/2025	SK AZAD VS STATE OF ODISHA	JULU KHANSAMA VS	SECTOR-19 /143 /2025 () //	
20	D-BLAPL/29378/2025	HAREKRUSHNA UPADHAYA @ HAREKRUSHNA UPADHAYA VS STATE OF ODISHA	ADHENDRA @ NADIA PANKAJ VS	SORO /549 /2025 () //	AOR20220001558C202500184
21	D-BLAPL/29381/2025	MD. IZRIL VS STATE OF ODISHA	SOUGAT DASH VS	KOIDA /49 /2024 () //	AOD20240000012C202500209
22	D-BLAPL/29383/2025	MILAN JAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /217 /2025 () //	
23	D-BLAPL/29384/2025	SIPU @ SIPUN NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /730 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29385/2025	SATYA PRAKASH SINGHA	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29389/2025	CHANDU @ CHANDRAMANI NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /296 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/29392/2025	JITENDRA NAIK	JNYANANANDA PANDA	JUNAGARH /249 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29394/2025	BITHAL @ RAJU NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /730 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29397/2025	SANAJHIA @ SANJHU BEHERA @ NUHURA	SATYA RANJAN MULIA	TALCHER TOWN /663 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29399/2025	MANOJ KUMAR SINGH	TANMAYA KUMAR MOHANTY	BHARATPUR PS /462 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29400/2025	ASHOK KUMAR KHATUA	AJIT PARIJA	NANDANKANAN /257 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29402/2025	RAJU @ RAJENDRA KUMAR SWAIN	KABIRAJ PRADHAN	RANPUR /245 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29403/2025	ISHAK KHAN @ THULIA	KABIRAJ PRADHAN	RANPUR /266 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/29406/2025	DEBANANDA NIAL	ANITA SAHOO	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/29408/2025	PUNIA @ NIRANJAN NAYAK	AMLAN SHAKTI PAUL	PURUNABAZAR /208 /2025	
		VS	VS	()	

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35	D-BLAPL/29410/2025	STATE OF ODISHA CHITTARANJAN SWAIN @ CHITTA VS	GOPAL KRISHNA NAYAK VS	// ODAGAON /60 /2016 ()	
36	D-BLAPL/29412/2025	STATE OF ODISHA ISWAR VYAS VS	SHIBANI SHANKAR PRADHAN VS	// BAUNISUNI /105 /2025 ()	
37	D-BLAPL/29413/2025	STATE OF ODISHA JULIA @ SUSHANT JENA VS	SUKANTA KUMAR NAYAK VS	// RAJKANIKA /393 /2025 ()	
38	D-BLAPL/29414/2025	STATE OF ODISHA DEEPAK KUMAR NAYAK @ DEEPAK NAYAK VS	SIBA PRASAD PATRA VS	// DIGAPAHANDI /201 /2025 ()	
39	D-BLAPL/29415/2025	STATE OF ODISHA BASANTA KU. DASH @ BASANTA KUMAR DAS VS	JYOTIRMAYA SAHOO VS	// KOTINANDA /140 /2025 ()	
40	D-BLAPL/29416/2025	STATE OF ODISHA SANTOSH @ KESHAB PARIDA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /322 /2025 ()	
41	D-BLAPL/29417/2025	STATE OF ODISHA DAMAKALA @ PABITRA JENA VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /570 /2025 ()	
42	D-BLAPL/29418/2025	STATE OF ODISHA ABHINASH PATRA VS	BHABANI SHANKAR DASPARIDA VS	// SIMULIA /394 /2025 ()	
43	D-BLAPL/29420/2025	STATE OF ODISHA HRUSIKESH PATRA VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /264 /2025 ()	
44	D-BLAPL/29421/2025	STATE OF ODISHA SANTOSH SAMAL @ TUKUNA @ KANCHIA @ SANTOSH KUMAR NAYAK VS	GOPAL KRISHNA NAYAK VS	// ODAGAON /60 /2016 ()	
45	D-BLAPL/29422/2025	STATE OF ODISHA SANAPUA @ RAHUL NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /565 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/29429/2025	DILSAN DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANTABANJI /448 /2024 () //	
47	D-BLAPL/29431/2025	TAPAN KUMAR SAHOO @ TAPAN KU. SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /162 /2025 () //	
48	D-BLAPL/29432/2025	AMALESH DAS VS STATE OF ODISHA	KASHINATH PATTANAİK VS	CHAULIAGANJA /268 /2025 () //	
49	D-BLAPL/29434/2025	BIJAYA KETAN @ BIJAY KUMAR MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /165 /2025 () //	AOR20220001297C202500256
50	D-BLAPL/29437/2025	MANAS KUMAR ROUT VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	CHANDAPUR /124 /2025 () //	AOR20220001225C202500016
51	D-BLAPL/29438/2025	INDRAMANI BISWAL VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	BYREE /98 /2025 () //	
52	D-BLAPL/29439/2025	SIBA SANKAR KHILLA @ SIBA SHANKAR KHILLA @ KHILONA SANKAR VS STATE OF ODISHA	KHILONA SANKAR VS	ORKEL /104 /2019 () //	
53	D-BLAPL/29449/2025	RAJENDRA DISARI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /18 /2025 () //	
54	D-BLAPL/29450/2025	PAPU @ BISHNU PRASAD SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	FATEGARH /225 /2024 () //	AOD20240000012C202500210
55	D-BLAPL/29452/2025	SADANANDA MAHANANDIA VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	LAXMIPUR /104 /2025 () //	AOR20220000044C202500006
56	D-BLAPL/29453/2025	SUDESH MISTRY VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /248 /2025 () //	
57	D-BLAPL/29454/2025	ANIL MALLAH	PARTHA SARATHI DAS	BARBIL /227 /2025	AOD20240000364C202500171

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/29455/2025	KHAGESWAR MALIK	DEEPAK RANJAN PARIDA	PATTAMUNDAI RURAL PS /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/29456/2025	MANAS KUMAR ROUT	SUSHANT KUMAR PRADHAN (3)	SARANAKUL /131 /2025	AOR20220001225C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/29457/2025	ARJUN KIRSANI	Sanjeeb kumar Jena	//	AOR2022000044C202500007
		VS	VS	()	
		THE STATE		//	
61	D-BLAPL/29458/2025	SISH @ ASHISH MAHANANDA	BHARAT BHUSAN ROUSTRAY	BARGARH /373 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/29459/2025	SURESH PRADHAN	SANTOSH KUMAR MAHANTY	KODALA /325 /2025	AOD20240000242C202500230
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/29460/2025	SIDHANTA SAHU	BHARAT BHUSAN ROUSTRAY	JARAPADA /125 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/29464/2025	SISH @ ASISH MAHANANDA	BHARAT BHUSAN ROUSTRAY	BARGARH /209 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/29468/2025	KRUSHNA CHANDRA DAS @ MIXTURE	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /715 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/29473/2025	SUNAKAR NAYAK @ SONU	MANAS RANJAN KAR	MAHANGA /257 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/29477/2025	RAKESH SETHI	SK ABDUL JABIR	KHARABEL NAGAR P.S. /355 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/29480/2025	BRAJAGOPAL DAS @ ADHIKARI	PRAVASH CHANDRA JENA	BHOGRAI /261 /2025	
		VS	VS	()	

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69	D-CMAPL/39328/2025	STATE OF ODISHA RAGHU NATH NAYAK VS COMMNR.-CUM-SECY.,KHURDA	KAMALAKANTA NAYAK VS	// // 0 //	
70	D-CMP/39151/2025	RADHA MOHAN MOHANTA VS ORISSA STATE FINANCIAL CORPORATION, CUTTACK	BIPLABA P.B. BAHALI VS	// 0 //	
71	D-CMP/39172/2025	PURNA CHANDRA MUDULI VS UPENDRA MUDULI	GOPINATH MISHRA VS	// 0 //	
72	D-CMP/39205/2025	GIRIJA SANKAR MOHAPATRA VS BASANT KUMAR MOHAPATRA	NIRANJAN LENKA VS	// 0 //	
73	D-CMP/39232/2025	PRAVATI MOHANTY VS KANAKLATA MOHANTY	SAUGAT DASH VS	// 0 //	AOR20220004152C202500024
74	D-CMP/39242/2025	GAJENDRA SHIAL VS MADHAB PANDA	MONOMOY BASU VS	// 0 //	
75	D-CMP/39286/2025	ARADHANA PADHIARY VS SADASIVA NAIK	BHAGABAN BEHERA VS	// 0 //	
76	D-CMP/39346/2025	KESHAB SAHOO @ KESHAB CHARAN SAHOO VS ISWAR ROUT @ SAHOO	ASUTOSH ROUT VS	// 0 //	AOD20230000737C202500080
77	D-CMP/39380/2025	RABINARAYAN SAHOO VS NARAHARI SAHOO	MAMATA MISHRA VS	// 0 //	
78	D-CMP/39386/2025	RADHANATH MOHANTY VS ANKURA PATRA	MAMATA MISHRA VS	// 0 //	
79	D-CMP/39391/2025	MONALISHA VS SATYABRATA DASH	SOURAV SUMAN BHUYAN VS	// 0 //	

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80	D-CMP/39392/2025	ASHOK KUMAR MOHANTA VS MADHU @ MADHUSUDHAN SINGH	SWARUP KUMAR PATNAIK VS	// ()	
81	D-CONTC/39165/2025	GANESH CHANDRA PATRA VS USHA PADHI,IAS	ADV. VS	// ()	
82	D-CONTC/39166/2025	DR.KAJARI DAS VS PRATIBHA DORA,OAS	ADV. VS	// ()	
83	D-CONTC/39189/2025	KUSUMA MALA MISHRA VS SUBHA SHARMA,IAS	ADV. VS	// ()	
84	D-CONTC/39238/2025	KANAN BIHARI PATNAIK VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// ()	AOR20230000010C202500076
85	D-CONTC/39240/2025	SHIBA SHANKER NANDA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// ()	AOR20230000010C202500077
86	D-CONTC/39243/2025	KHIROD KUMAR PAL VS BIBEKANANDA DALAI,ORS	AJIT CHANDRA MOHAPATRA VS	// ()	
87	D-CONTC/39244/2025	CHITARANJAN DASH @CHITTARANJAN DASH VS DEBADUTTA PRADHAN,OAS	ADV. VS	// ()	
88	D-CONTC/39247/2025	RUPABANTA PADHAN VS KALIPRASANNA MOHAPATRA,IAS	ADV. VS	// ()	
89	D-CONTC/39260/2025	PRAGNYA MOHAPATRA VS JAGABANDHU SAHOO,DEO,BHADRAK	AJAY KUMAR TRIPATHY VS	// ()	
90	D-CONTC/39264/2025	JAYA KUMAR BISHOYI VS HRUDANANADA SAHOO,BDO,KANDHAMAL	ADV. VS	// ()	
91	D-CONTC/39293/2025	RAGHUNATH DAS	JAJATI KESHARI KHUNTIA	//	

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		VS	VS	()	
		GIRISH S.N.,IAS		//	
92	D-CONTC/39338/2025	SURYA NARAYAN DASH	ADV.	//	
		VS	VS	()	
		MANAS RANJAN BARIK,PRINCIPAL SECRETARY,FOREST,ENVIRONMENT AND CLAIMATE CHANGE DEPT,BBSR,KHURDA			
93	D-CONTC/39347/2025	RAJENDRA KUMAR DEEPA	ADV.	//	
		VS	VS	()	
		JYOTI RANJAN MISHRA,IAS		//	
94	D-CONTC/39378/2025	SRIMATI SETHY	TARUN KANTA PATTANAYAK	//	
		VS	VS	()	
		KIRAN KUMAR NAIK,COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER,KEONJHAR			
95	D-CONTC/39381/2025	BIDULATA SAHOO	ADV.	//	
		VS	VS	()	
		NITYANANDA BARIK,DEO,CUTTACK		//	
96	D-CRLA/29297/2025	BASANT KUMAR MISHRA	DEBASISH PATNAIK	SAMBALPUR VIGILANCE /18 /2014	AOR20220000040C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/29306/2025	SWADHIN DIGAL	SAYANTAN PANDA	PATKURA /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/29334/2025	INFORMANT	PRASANTA KUMAR SATAPATHY	PATTAMUNDAI /391 /2020	
		VS	VS	()	
		MANOJ SAHANI		//	
99	D-CRLA/29335/2025	MAHESH DAS @ MANTU	SEVATI SOREN	JAIPATNA /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/29351/2025	NITU KAND	JNYANANANDA PANDA	JUNAGARH /481 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/29372/2025	SANJAY SAHU	MANAS KUMAR CHAND	KHAIRA /170 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/29393/2025	RUDRA PRASANNA SAHU	ANANTA NARAYAN PATTANAYAK	CUTTACK VIGILANCE /34 /2009	
		VS	VS	()	

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103	D-CRLA/29407/2025	STATE OF ODISHA(VIG.) SUNIL NAIK VS	MOHAN KUMAR SAHU VS	// ANGUL TOWN /214 /2019 ()	
104	D-CRLA/29448/2025	STATE OF ODISHA SANKIRTAN SAHU @ SANKIT SAHU VS	AJIT PARIJA VS	// KINJIRKELA /169 /2024 ()	
105	D-CRLLP/29299/2025	STATE OF ODISHA STATE OF ODISHA VS	SOBHAN PANIGRAHI, A.S.C. VS	// MAHANGA /11 /2024 ()	LOD20240000194C202500398
106	D-CRLMA/29367/2025	BIKASH KHATUA SIBA JENA VS	LALITENDU MISHRA VS	// NARASINGHPUR /77 /2004 ()	AOR20220001610C202500068
107	D-CRLMC/29296/2025	STATE OF ODISHA NIRANJAN SAHOO VS	SRINIVAS MOHANTY VS	// KUTRA /96 /2011 ()	AOR20240000732C202500039
108	D-CRLMC/29301/2025	STATE OF ODISHA NIRANJAN SAHOO VS	SRINIVAS MOHANTY VS	// KUTRA /97 /2011 ()	AOR20240000732C202500040
109	D-CRLMC/29309/2025	STATE OF ODISHA PINTU @ SITESH KUMAR DAS VS	KSHIROD KUMAR PAHIL VS	// / /0 ()	
110	D-CRLMC/29352/2025	STATE OF ODISHA PUNYA PRASUN MOHANTY VS	SUBASH CHANDRA PUSPALAKA VS	// INFOCITY PS /147 /2025 ()	
111	D-CRLMC/29353/2025	STATE OF ODISHA M/S. SERAJUDDIN AND CO. VS	SARADA PRASANNA SARANGI VS	// / /0 ()	
112	D-CRLMC/29362/2025	UNION OF INDIA SMRUTI RANJAN DAS VS	SK. ZAFARULLA VS	// / /0 ()	
113	D-CRLMC/29375/2025	STATE OF ODISHA BAPUN @ ANADI DAS VS	DEEPAK KUMAR SAHOO VS	// MARINE PST TALCHUA /23 /2019 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/29379/2025	SAPHIRUDDIN @ KATA KHAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /545 /2024 () //	AOR20220003422C202500104
115	D-CRLMC/29386/2025	MIR KUDRAT ALLI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DERABIS /118 /2025 () //	
116	D-CRLMC/29390/2025	A.SATYA NARAYAN DORA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	/ /0 () //	
117	D-CRLMC/29401/2025	SRIKANTA@SUKANTA BARIK VS STATE OF ODISHA	BIJAY KUMAR ROUT VS	DHENKANAL SADAR /72 /2011 () //	
118	D-CRLMC/29409/2025	CHAND@ MAHAMAD ARSAD VS STATE OF ODISHA	MANORANJAN DAS VS	KEONJHAR TOWN /593 /2025 () //	AOR20220000053C202500103
119	D-CRLMC/29419/2025	SARASWATI DEVI VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR JENA VS	CUTTACK VIGILANCE /44 /1998 () //	
120	D-CRLMC/29424/2025	BINOD MEHER @ BINOD KUMAR MEHER VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BOUDH /74 /2014 () //	
121	D-CRLMC/29428/2025	CHINMAY JANA VS STATE OF ODISHA	ANITA SAHOO VS	SAHADEV KHUNTA /63 /2017 () //	
122	D-CRLMC/29451/2025	NIRANJAN BEHERA VS MOHAN DALEI	RASHMI RANJAN MISHRA VS	/ /0 () //	
123	D-CRLMC/29461/2025	SURESH CHANDRA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
124	D-CRLMC/29466/2025	SIDHARTHA KUMAR JENA VS HIMANSU SATHUA	RASHMI RANJAN MISHRA VS	/ /0 () //	
125	D-CRLMC/29471/2025	NILAMANI SETHI	SURAJ MOHANTY	BHUBANESWAR VIGILANCE /36 /2012	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/29490/2025	STATE OF ODISHA PABITRA MOHAN SAHOO VS State Of Odisha	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202500176
138	D-CRLREV/29323/2025	PRAKRUTI MISHRA VS STATE OF ODISHA	DAMAODAR PANTURU VS	// ()	
139	D-CRLREV/29368/2025	RANJIT KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// ()	
140	D-CRLREV/29387/2025	RUDRA PRASANNA SAHU VS STATE OF ODISHA(VIG.)	ANANTA NARAYAN PATTANAYAK VS	// ()	
141	D-CRLREV/29430/2025	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// ()	
142	D-CRLREV/29436/2025	SANJAY @ SANJAYA KUMAR JADAV VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// ()	
143	D-CRLREV/29440/2025	SANJAY@SANJAYA KUMAR JADAV VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// ()	
144	D-CRLREV/29443/2025	NEELAM @NILAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// ()	AOR20220001296C202500069
145	D-CRLREV/29446/2025	BANDANA MOHAPATRA VS SANTOSH KUMAR JENA	PRITAM KUMAR MOHANTY VS	//0 ()	
146	D-CRLREV/29462/2025	SURESH KUMAR BEHERA VS STATE OF ODISHA	AMBIKA PRASHAD DIT VS	// ()	AOR20220004214C202500002
147	D-CRLREV/29472/2025	K.DINESH KUMAR VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// ()	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLREV/29478/2025	S.KATHIRAVAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	LINGARAJ P.S. /37 /2025 () //	
149	D-CRLREV/29482/2025	K.DILLI RANJAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	LINGARAJ P.S. /38 /2025 () //	
150	D-CRLREV/29483/2025	S.KUMAR PANNI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	LINGARAJ P.S. /35 /2025 () //	
151	D-CRLREV/29484/2025	SUBUDA KISKU VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	BAISINGA /167 /2022 () //	
152	D-CRLREV/29487/2025	RAJ KUMAR ORAM VS STATE OF ODISHA	TAPAN MISHRA VS	//0 () //	
153	D-CRP/39323/2025	M/S. BLUELINE RESORTS PVT. LTD., BBSR VS M/S. HOTEL SEA POINT PVT. LTD., BBSR	AVIJIT PAL VS	// () //	
154	D-JCRLA/29308/2025	RINKU @ SURENDRA SETHI VS STATE OF ODISHA	ADV. VS	THAKURGARH /24 /2021 () //	
155	D-JCRLA/29310/2025	BIJAY PRADHAN VS STATE OF ODISHA	ADV. VS	GURUDIJHATIA /5 /2023 () //	
156	D-JCRLA/29312/2025	RAUTA PURTY VS STATE OF ODISHA	ADV. VS	SARAT /4 /2023 () //	
157	D-JCRLA/29313/2025	RUHIA @ JITEN MURMU VS STATE OF ODISHA	ADV. VS	RASGOBINDPUR /262 /2021 () //	
158	D-JCRLA/29314/2025	SALE @ SHOLE HANSDAH VS STATE OF ODISHA	ADV. VS	BADSAHI /124 /2018 () //	
159	D-MACA/39152/2025	PRASANT KUMAR SAHU	PRADEEP KUMAR MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-MACA/39154/2025	BUDDPU BHAGIRATHI RAO SUMATI SAHU	VS PRADEEP KUMAR MISHRA	// //	
161	D-MACA/39157/2025	VS BUDDPU BHAGIRATHI RAO REENA MALLIK	VS PRADEEP KUMAR MISHRA	0 // //	
162	D-MACA/39158/2025	VS UNION OF INDIA PRASAN KUMAR MANDAL	VS PRADEEP KUMAR MISHRA	0 // //	
163	D-MACA/39159/2025	VS BUDDPU BHAGIRATHI RAO GOPINATH HANTAL @ GOPI HANTAL	VS PRADEEP KUMAR MISHRA	0 // //	
164	D-MACA/39176/2025	VS JYOTIMAYI SAHOO D.M.,ORIENTAL INSURENCE CO. LTD.,SAMBALPUR	VS GIRIJA PRASAD DUTTA	0 // //	
165	D-MACA/39248/2025	VS PYARI MUNDA M/S. THE NEW INDIA ASSURANCE CO. LTD.,BALASORE	VS BHOY DASMOHAPATRA	0 // //	
166	D-MACA/39273/2025	VS SUPHALA DANDAPAT ARATA MAHARANA	VS KAPILA CHARAN NAYAK	0 // //	
167	D-MACA/39366/2025	VS SAKUNTALA MAHARANA IFFCO-TOKIO GENERAL INSURANCE CO. LTD.,BBSRRIMJHIMBALA PATI	VS VS	0 // //	
168	D-MATA/39222/2025	VS DHRUBA MALLICK NAMITA PANDA	VS HRUDANANDA TRIPATHY	0 // //	AOR20230000127C202500004
169	D-MATA/39333/2025	VS REBATE PANDA RANJAN KUMAR PANDA	VS PRAVAT KUMAR MOHANTY	0 // //	
170	D-MATA/39375/2025	VS SONALI SUSOVITA MISHRA GAYATRI CHOUDHURY	VS UMA CHARAN MISHRA	0 // //	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :19/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-MATA/39388/2025	ASWIN KUMAR PATRO SHASHREEK SHIKHAR VS MUKESH RAM	OMKAR DEVDAS VS	// // 0 //	
172	D-RPFAM/39237/2025	PRASANTA KUMAR SAHOO VS SUNITA SAHOO	DEBENDRA NARAYAN PATTANAİK VS	// 0 //	
173	D-RPFAM/39322/2025	SADASIB MANSINGH VS MANORAMA BADAJENA	PRANAB RANJAN CHHATOI VS	// 0 //	
174	D-RPFAM/39327/2025	RABINDRA BHANJA VS PRAMEETI BHANJA	PRAVAT KUMAR MOHANTY VS	// 0 //	
175	D-RPFAM/39389/2025	PRAMOD BEHERA@PRAMOD KUMAR BEHERA VS BHARATI BEHERA	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
176	D-RSA/39259/2025	DEBASIS PANDA VS ADYAPADA PANDA @ JAGANNATH PANDA	SURESH CHANDRA MOHANTY VS	// 0 //	
177	D-RSA/39279/2025	NIRON GIRI VS AJAY GIRI	PRAKASH RANJAN BARIK VS	// 0 //	
178	D-RSA/39280/2025	BIKRAM NAIK VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //	
179	D-RSA/39291/2025	KALPANA SATHUA VS PRATIMAMANJARI SATHUA @ JHUNU	SIDHARTHA MISHRA VS	// 0 //	
180	D-RVWPET/39212/2025	KESHAB CHANDRA SAHU VS TAPAN KUMAR DAS	HARMOHAN DHAL VS	// 0 //	
181	D-RVWPET/39357/2025	SHYAMSUNDAR MUDULI VS GUNI @ GOURI MUDULI	DEBASISH SAMAL VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-TRP(C)/39225/2025	LABA BEHERA VS KUMUDINI BEHERA	SUSHANTA KUMAR JOSHI VS	// ()	
183	D-WA/39161/2025	VICE CHANCELLOR, BERHAMPUR UNIVERSITY, GANDAMPUR	PURUSOTTAM CHULI	//	
184	D-WA/39174/2025	VS KRUSHNA CHANDRA NAYAK STATE OF ODISHA	VS SASWAT DAS,A.G.A	// () //	LOD20240000200C202500403
185	D-WA/39175/2025	VS DR. PURUSOTTAM SWAIN STATE OF ODISHA	VS GAYATRI PATRA,A.S.C	// () //	LOD20240000194C202500400
186	D-WA/39180/2025	VS ARZOO HUSSAIN FIRE OFFICER OF NORTHERN RANGE SAMBALPUR	VS JAYANTA KUMAR BAL,A.G.A	// () //	LOD20240000172C202500385
187	D-WA/39218/2025	VS IPSHITA SAMAL STATE OF ODISHA	VS SURYA NARAYAN PATNAIK,A.G.A	// () //	LOD20240000194C202500401
188	D-WA/39220/2025	VS KAMALAKANTA BISWAL STATE OF ODISHA	VS SURYA NARAYAN PATNAIK,A.G.A	// () //	LOD20240000200C202500404
189	D-WA/39235/2025	VS SURESH CHANDRA SAHOO STATE OF ODISHA	VS SURYA NARAYAN PATNAIK,A.G.A	// () //	LOD20240000172C202500386
190	D-WA/39236/2025	VS SRIDHAR BARIK UTTAM CHARAN SWAIN	VS KIRAN ROUT	// () //	
191	D-WA/39250/2025	VS STATE OF ODISHA GOVERNING BODY OF AERONAUTICS COLLEGE, KORAPUT	VS INDIRA KUMAR SAMAL	// () //	
192	D-WA/39299/2025	VS STATE OF ODISHA COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT	VS INDIRA KUMAR SAMAL	// () //	LOD20240000194C202500403
193	D-WA/39334/2025	VS INDIRA MOHANTY SECRETARY OF SCHOOL AND MASS EDUCATION DEPT	VS STATE OF ODISHA	// () //	LOD20240000200C202500405

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
194	D-WA/39344/2025	CHAITANYA MALLICK SECRETARY OF SCHOOL AND MASS EDUCATION DEPT OF ODISHA		//	LOD20240000172C202500387
		VS	VS	0	
195	D-WA/39355/2025	GANESH PRASAD DAS JAYA HANAMAN SELF HELP GROUP ,PURI	GOPINATH MISHRA	//	
		VS	VS	0	
196	D-WA/39377/2025	STATE OF ODISHA SURENDRA KUMAR PANDA	SIDDHARTHA PRASAD MISHRA	//	
		VS	VS	0	
197	D-WP(C)/39136/2025	COMMNR., BHUBANESWAR MUNICIPAL CORPORATION, BBSR K RAVI KUMAR	AVIJIT PATNAIK	//	
		VS	VS	0	
198	D-WP(C)/39137/2025	UNION OF INDIA JOGESH KUMAR SAHU @ JOGESH SAHU	SAROJ KUMAR PADHY	//	
		VS	VS	0	
199	D-WP(C)/39138/2025	STATE OF ODISHA AMARESH KUMAR JENA	NIRANJAN BISWAL	//	
		VS	VS	0	
200	D-WP(C)/39139/2025 WP(C)/26825/2025	UNION OF INDIA GOURANGA CHARAN SAHOO	BISWAMBAR MOHANTY	//	
		VS	VS	0	
201	D-WP(C)/39141/2025	STATE OF ODISHA PRAGATI RANJAN MOHANTY	BIKRAM SENAPATI	//	
		VS	VS	0	
202	D-WP(C)/39142/2025	STATE OF ODISHA LAXMIPRIYA SAHU	BIKRAM SENAPATI	//	
		VS	VS	0	
203	D-WP(C)/39143/2025	STATE OF ODISHA ANITA MOHINI	BIKRAM SENAPATI	//	
		VS	VS	0	
204	D-WP(C)/39144/2025	STATE OF ODISHA MANIK KUMAR SINHA	BIKRAM SENAPATI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/39145/2025	STATE OF ODISHA CHINMAY KUMAR PANDA VS	BIKRAM SENAPATI VS	// // 0	
206	D-WP(C)/39146/2025	STATE OF ODISHA SNEHALATA RATH VS	BIKRAM SENAPATI VS	// // 0	
207	D-WP(C)/39147/2025	STATE OF ODISHA NALINI MOHANTY VS	BIKRAM SENAPATI VS	// // 0	
208	D-WP(C)/39148/2025	STATE OF ODISHA SURYANARAYAN MISHRA VS	BIKRAM SENAPATI VS	// // 0	
209	D-WP(C)/39149/2025	STATE OF ODISHA RENUBALA DASH VS	BIKRAM SENAPATI VS	// // 0	
210	D-WP(C)/39150/2025	STATE OF ODISHA RAGHUNATH PRADHAN VS	KSHIROD KUMAR PAHIL VS	// // 0	
211	D-WP(C)/39153/2025	STATE OF ODISHA RAMBHAGAT BASANTARA VS	KSHIROD KUMAR PAHIL VS	// // 0	
212	D-WP(C)/39155/2025 WP(C)/26805/2025	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR M/S.NISCHINT MULTISERVICE PVT.LTD.KHORDHA VS	SIDHARTHA MISHRA VS	// // 0	
213	D-WP(C)/39156/2025	STATE OF ODISHA RAJKUMAR LAL VS	KSHIROD KUMAR PAHIL VS	// // 0	
214	D-WP(C)/39160/2025	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR JAYASHREE MOHAPATRA VS	BIKRAM SENAPATI VS	// // 0	
215	D-WP(C)/39162/2025	STATE OF ODISHA M/S. SANJAY KUMAR UPADHYAY, JAGAT SINGHPUR VS UNION OF INDIA	SOURAV SUMAN BHUYAN VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/39163/2025	PRIYANKA PRADHAN VS PRADIPTA RANJAN BHOI	SAKTI MOHAN BEHERA VS	// 0 //	
217	D-WP(C)/39164/2025	M/S GHANSHYAM MISRA AND SONS (P) LTD VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
218	D-WP(C)/39167/2025	DASARATH MEHER VS ADDL. COMMISSIONER SETTLEMANT AND CONSOLIDATION, SAMBALPUR II, SAMBALPUR/	PRASANTA KUMAR SATAPATHY VS	// 0 //	
219	D-WP(C)/39168/2025	NILACHAL SEVA PRATISTHAN, PURI VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //	
220	D-WP(C)/39169/2025	ASHOK KUMAR SETHI VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
221	D-WP(C)/39170/2025	MAA SARALA MAHILA SHAKTI SANGHATHAN, PURKHETRAMOHAN BEHERA VS STATE OF ODISHA	VS	// 0 //	
222	D-WP(C)/39171/2025 WP(C)/26829/2025	DR.SANTANU KUMAR PADHY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
223	D-WP(C)/39173/2025	ARJUN KUMAR NAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
224	D-WP(C)/39177/2025 WP(C)/26821/2025	ABHAY KHANDELWAL VS STATE OF ODISHA	PANKAJ KHANDELWAL VS	// 0 //	
225	D-WP(C)/39178/2025	ARUNA KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
226	D-WP(C)/39179/2025	KISHOR KUMAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
227	D-WP(C)/39181/2025	NITYANANDA MALLICK	DILLIP KUMAR MOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/39182/2025	ABHIMANYU JENA	SIVA SANKAR CHAINI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/39183/2025	KANSA MAHASANGHA, JAJPUR	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500174
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/39184/2025	DAYANIDHI ROU TRAY	LINGARAJ MOHANTY	//	AOD20240000806C202500050
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/39185/2025	JYOTI, RAGHUNATHPUR , A BLOCK LEVEL FEDERATION	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500172
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/39186/2025	AKULA CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/39187/2025	BASUBIN GIRI	ANANYA AISWARYA	//	AOR20220001075C202500001
		VS	VS	()	
		CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER CUM MISSION DIRECTOR		//	
234	D-WP(C)/39188/2025	SUKINDA BLOCK LEVEL FEDERATION	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500175
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/39190/2025	BIDHU BHUSAN MOHAPATRA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/39191/2025	JYOTI TIRTOL	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500171
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/39192/2025	M/S JAGANNATHDHAM SUPER STRUCTURES PVT LTD	RAJAL SAHOO	//	AOR20220001613C202500027
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX (APPEAL)		//	
238	D-WP(C)/39193/2025	CHARINANGAL GRAM PANCHAYAT SATHIYA MAHANGAL	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500173
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/39194/2025	STATE OF ODISHA SUNAJHARI MISSION SHAKTI MAHASANGHA ODIA VS	RABI NARAYAN MISHRA GRAM PANCHAYAT, SANKANDA BLOCK	// // ()	AOR20220001662C202500169
240	D-WP(C)/39195/2025	STATE OF ODISHA ABHIMANYU DEHURY VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
241	D-WP(C)/39196/2025	STATE OF ODISHA ARADHYA BLOCK LEVEL FEDERATION BADACHANAPUR VS	NAVIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500170
242	D-WP(C)/39197/2025	STATE OF ODISHA SACHIDANANDA TRIPATHY VS	ABHISHEK DASH VS	// // ()	AOD20240000186C202500013
243	D-WP(C)/39198/2025	STATE OF ODISHA KARTIK CHANDRA OJHA VS	ASIT KUMAR OTTA VS	// // ()	AOR20230000623C202500036
244	D-WP(C)/39199/2025	STATE OF ODISHA JYOTSNAMAYEE MOHAPATRA VS	RABI NARAYAN MISHRA - 2 VS	// // ()	
245	D-WP(C)/39200/2025	STATE OF ODISHA DIPTI KESHARI SINGH VS	BHOJARAJ SETH VS	// // ()	
246	D-WP(C)/39201/2025	TAHASILDAR, BIRMAHARAJPUR SANTOSH KUMAR PRADHAN VS	DR. BINODA KUMAR MISHRA VS	// // ()	
247	D-WP(C)/39202/2025	STATE OF ODISHA TIKAN GARNAIK VS	PRADEEP RANJAN MISHRA VS	// // ()	
248	D-WP(C)/39203/2025 WP(C)/26770/2025	THE STATE OF ODISHA PARADIP PORT AUTHORITY, PARADIP VS	SATYA SMRUTI MOHANTY VS	// // ()	
249	D-WP(C)/39204/2025	THE REGISTRAR CIVIL COURT, CIVIL COURT, KHURDA SAUMENDRA KUMAR PRUSTY VS	STHITI PRAGYAN SUNANDINI VS	// // ()	
		MEMBER OF BOARD OF REVENUE CUTTACK		//	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/39206/2025	USHARANI SHIL VS UNION BANK OF INDIA	MAHESWAR MOHANTY VS	// 0 //	
251	D-WP(C)/39207/2025	BIJAYA KUMAR DAS VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //	
252	D-WP(C)/39208/2025	BIJAYA KUMAR ROUT VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //	
253	D-WP(C)/39209/2025	SAGAR BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
254	D-WP(C)/39210/2025	OMM SUPPORT SERVICES, BALASORE VS THE DIRECTOR PROOF AND EXPERIMENTAL ESTABLISHMENT, BALASORE	MANASI MOHAPATRA VS	// 0 //	
255	D-WP(C)/39211/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
256	D-WP(C)/39213/2025	LUHAGADA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	KSHANKU KUMAR PANDA VS	// 0 //	
257	D-WP(C)/39214/2025	B.JAGANNATH RAO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
258	D-WP(C)/39215/2025	SURYANARAYAN PARIDA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //	
259	D-WP(C)/39216/2025	MALASAHU GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	MANASA KUMAR PATNAY VS	// 0 //	
260	D-WP(C)/39217/2025	RENUBALA DEI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
261	D-WP(C)/39219/2025	SUDHIR KUMAR BHOI	ALOK KUMAR PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/39221/2025	BADABALIKANI GRAM PANCHAYAT LEVEL FEDERATION, KISHINAIBALIKAPANDEYGATSINGHPUR	AKSHAY KUMAR PANDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/39223/2025	MINATI MOHANTY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/39227/2025	MANORANJAN SAHU	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/39228/2025	RAGHU PARAJA	ANKITA MUKHERJI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/39229/2025	GORADA GRAM PANCHAYAT LEVEL FEDERATION, GORSIDAYACUTTACK	AKSHAY KUMAR PANDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/39231/2025	RAJESH SENAPATI	NISHIKANT MISHRA	//	
		VS	VS	0	
		SECRETARY ODISHA PUBLIC SERVICE COMMISSION(OPSC) ,CUTTACK		//	
268	D-WP(C)/39233/2025	SURAJ PADHY	SRIMAN ARPIT MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR		//	
269	D-WP(C)/39234/2025	PANKAPALA GRAM PANCHAYAT LEVEL FEDERATION, PANKAPALAPANDEYGATSINGHPUR	AKSHAY KUMAR PANDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/39239/2025	ALOK PANDA	PRAVAT KUMAR MUDULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/39241/2025	KANHEI NAIK	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/39245/2025	SANTOSH SETHI	SOMANATH SATAPATHY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/39246/2025	CHIEF EXECUTIVE OFFICER, TPCODL BBSR SANJAYA KUMAR SETHI @ SANJAYA KUMAR SETHI	ABHIRAJA KISHORE PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
274	D-WP(C)/39249/2025	TRINATH BAITHARU	GOKULANANDA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
275	D-WP(C)/39251/2025	DUSASAN MOHAPATRA	BIBHUTI RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
276	D-WP(C)/39252/2025	MAHESH KUMAR @ M.L. MAHESH KUMAR	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
277	D-WP(C)/39253/2025	MAA DARIYANAYAKANI SELF HELF GROUP (SHG), BURGABAN MOHANTY	BURGABAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
278	D-WP(C)/39254/2025	MANGARAJ GRAM PANCHAPAYAT LEVL FEDEARTION, BANGKEMRIPANDEY SINGHPUR	AKSHAY KUMAR PANDAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
279	D-WP(C)/39255/2025	DHARAM SING SETH @ DHARAM SETH	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
280	D-WP(C)/39256/2025	CHANDRASEKHAR MOHAPATRA	AMIYA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
281	D-WP(C)/39257/2025	BAGOI GRAM PANCHAYAT LEVEL FEDEARTION, BAKSHIYAKSIMPANDEY	AKSHAY KUMAR PANDAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
282	D-WP(C)/39258/2025	MATHURA SA @ SANA SA	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
283	D-WP(C)/39261/2025	MAHAVIR KHATUA	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/39262/2025	SUDAM CHARAN BEHERA VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// ()	
285	D-WP(C)/39263/2025	HANSURA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	KANAKA KUMAR BONDHUR VS	// ()	
286	D-WP(C)/39265/2025	SHAKTI SANCHAYIKA MAHASANGH VS STATE OF ODISHA	ATUL TRIPATHY VS	// ()	AOD20240000618C202500127
287	D-WP(C)/39266/2025	JAYA MAA CHANDI SHG VS STATE OF ODISHA	ATUL TRIPATHY VS	// ()	AOD20240000618C202500129
288	D-WP(C)/39267/2025	BIJAY KUMAR KAR VS STATE OF ODISHA	ABHISHEK DASH VS	// ()	AOD20240000186C202500014
289	D-WP(C)/39268/2025	MAA ADHISHAKTI ANCHALIKA MAHILA MAHASANGH VS STATE OF ODISHA	SHAWATA PATNAIK VS	// ()	AOD20240001090C202500015
290	D-WP(C)/39269/2025	KSHIRENDRA KUMAR SAHOO VS UNION OF INDIA	PANCHANAN PANIGRAHI VS	// ()	AOR20250000001C202500055
291	D-WP(C)/39270/2025	M/S BADACHANDRA FUEL PUMP, KHURDHA VS INDIAN OIL CORP. LTD.(IOCL)	SAILABALA JENA VS	// ()	
292	D-WP(C)/39271/2025	MAMATA ROUT VS UNION OF INDIA	PANCHANAN PANIGRAHI VS	// ()	AOR20250000001C202500057
293	D-WP(C)/39272/2025	PRAGATEE SHAKTI SANCHAYIKA MAHASANGH VS STATE OF ODISHA	ATUL TRIPATHY VS	// ()	AOD20240000618C202500128
294	D-WP(C)/39274/2025	SHAIKH KALIM @ SHEIK KALIM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// ()	
295	D-WP(C)/39275/2025	PRAMOD KUMAR MOHANTY	ULLASH CHANDRA MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/39276/2025	SURU @ KISHOR KUMAR BARAI	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/39277/2025	CHAKRADHAR BEHERA	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/39278/2025	BALARAM HOTA @ BALA HOTA	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/39281/2025	BANITO GRAM PANCHAYAT LEVEL FEDERATION, BANSIHOYA GATE, MANCHHINDRY	AKASH KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/39282/2025	TRILOCHAN MISHRA	AMIYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/39283/2025	BIJAY KUMAR MISHRA	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/39284/2025	BISWALI GRAM PANCHAYAT LEVEL FEDERATION, JALSAIPATI, CHHINDUR PANDEY	AKASH KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/39285/2025	DWARU NAG	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/39287/2025	NARAHARI BISHOYI @ BISOI	PRAHALLAD SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/39288/2025	CHANDADEVI AGRAWAL @ CHANDA DEVI	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/39289/2025	RAGHUNATH NAYAK	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/39290/2025	STATE OF ODISHA KHIROD KUMAR DASH @ KSHIROD KUMAR DASH VS	JYOTIRMAYA SAHOO VS	// // 0	
308	D-WP(C)/39292/2025	STATE OF ODISHA AMULYA MEHER @ AMULYA KUMAR MEHER VS	JYOTIRMAYA SAHOO VS	// // 0	
309	D-WP(C)/39294/2025	STATE OF ODISHA THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD BORGARH VS	ABHINAV K. SAHOO VS	// // 0	
310	D-WP(C)/39295/2025	STATE OF ODISHA MKRAI PANCHAYAT STARIYA MAHILA MAHA SANGH VS	DR. PRASANT KUMAR MISHRA VS	// // 0	
311	D-WP(C)/39296/2025	STATE OF ODISHA ROHIT KUMAR MAHARANA @ ROHIT MAHARANA VS	JYOTIRMAYA SAHOO VS	// // 0	
312	D-WP(C)/39297/2025	STATE OF ODISHA MAHENDRA KUMAR DASH VS	JYOTIRMAYA SAHOO VS	// // 0	
313	D-WP(C)/39298/2025	STATE OF ODISHA PRASANNA KUMAR NATH VS	SATYA PRAKASH NATH VS	// // 0	
314	D-WP(C)/39300/2025	STATE OF ODISHA INDIRA MAHILA BLOCK FEDERATION, RAYAGADA VS	DR. PRASANT KUMAR MISHRA VS	// // 0	
315	D-WP(C)/39301/2025	STATE OF ODISHA LAXMI BARIK VS	JYOTIRMAYA SAHOO VS	// // 0	
316	D-WP(C)/39302/2025	STATE OF ODISHA DINESH KUMAR SAHU VS	SATYA PRAKASH NATH VS	// // 0	
317	D-WP(C)/39303/2025	STATE OF ODISHA GAYATRIDEVI PANSARI VS	JYOTIRMAYA SAHOO VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/39304/2025	ABHIMANYU RAYAGURU VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS STATE OF ODISHA	// 0 //	AOD20220001998C202500058
319	D-WP(C)/39305/2025	GOLAGANDA GRAM PANCHAYAT STARIYA SANGHA, VS STATE OF ODISHA	HIRC PRASANT KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/39306/2025	KOTHI GRAM PANCHAYAT LEVEL FEDERATION, KOTH VS STATE OF ODISHA	KHAYAKSINIMAR PANDEY VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/39307/2025	NIHAR RANJAN SETH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/39308/2025	SURAVI DASH VS STATE OF ODISHA	SATYA PRAKASH NATH VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/39309/2025	BANJARI GRAM PANCHAYAT STARIYA SANGHA, K VS STATE OF ODISHA	ABHINAV KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
324	D-WP(C)/39310/2025	PRABHAT CHANDRA PRADHAN VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/39311/2025	AMBIKA DANDASANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/39312/2025	SUJATA BHUYAN VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/39313/2025	NILA DANDASANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/39314/2025	MARIABANDALI GRAM PANCHAYAT STARIYA SAN VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/39315/2025	DHARMENDRA PRADHAN	JYOTIRMAYA SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/39316/2025	SOMA SINGHDEO	SOUBHAGYA SUNDAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/39317/2025	PAULASTA BAG	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/39318/2025	PENDILI PANCHAYAT STARIYA MAHILA MAHA SANGHA	DEBPRASANT KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/39319/2025	SUSHANT SUTAR @ HEMANTA KUMAR SUTAR	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/39320/2025	KODMA GRAM PANCHAYAT STARIYA MAHILA MAHA SANGHA	DEBPRASANT KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/39321/2025	JYOTI RANJAN PATTNAIK	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/39324/2025	MALIGUDA GRAM PANCHAYAT STARIYA SANGHA	DEBPRASANT KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/39325/2025	SUBHRANSHU SEKHAR NAYAK	SAI SUMAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/39326/2025	MATIGAON GRAM PANCHAYAT STARIYA SANGHA	DEBPRASANT KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/39329/2025	ARUN KUMAR MOHANTY	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/39330/2025	GOLAK BHUE	ABHILASH MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/39331/2025	STATE OF ODISHA DHARMENDRA CHAUDHARY VS	BIBHUTI BHUSAN MISHRA VS	// // 0	
342	D-WP(C)/39332/2025	STATE OF ODISHA BRAJA KISHORE NAYAK VS	DEEPALI MAHAPATRA VS	// // 0	
343	D-WP(C)/39335/2025	STATE OF ODISHA BIJAN KUMAR JENA VS	ACHYUTANANDA PATTANAIAK VS	// // 0	
344	D-WP(C)/39336/2025	STATE OF ODISHA PRADEEP KUMAR SABAT VS	ASHIT KUMAR DASH VS	// // 0	
345	D-WP(C)/39337/2025	STATE OF ODISHA PANCHANAN CHHOTRAY VS	JASPREET KAUR VS	// // 0	
346	D-WP(C)/39339/2025	THE ORISSA STATE CO OPERATIVE MARKETING FEDERATION LTD., BBSR MUKTIKANTA MOHANTY VS	SAMEER KUMAR DAS VS	// // 0	
347	D-WP(C)/39340/2025	STATE OF ODISHA MAMI SAMAL VS	LAXMIDHAR MAHAPATRA VS	// // 0	
348	D-WP(C)/39341/2025	STATE OF ODISHA GHANASHYAM ROUT VS	SAMEER KUMAR DAS VS	// // 0	
349	D-WP(C)/39342/2025	STATE OF ODISHA MITHILA LAHAJAJ @ GOUD VS	ALOK KUMAR PANDA VS	// // 0	
350	D-WP(C)/39343/2025	STATE OF ODISHA SANTILATA BISWAL VS	LAXMIKANTA MOHANTY VS	// // 0	
351	D-WP(C)/39345/2025	STATE OF ODISHA LALITA KUMARI MOHANTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/39348/2025	A. SANKARAN PATRO VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
353	D-WP(C)/39349/2025	DILESWAR PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
354	D-WP(C)/39350/2025	SK. IBRAR MOHAMMAD VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //	AOD20220003081C202500030
355	D-WP(C)/39351/2025	TAPAS KUMAR MEHER VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //	AOR20220001380C202500030
356	D-WP(C)/39352/2025	SUBAS CHANDRA SENDHA@SUBAS CHANDRA SENDHA VS STATE OF ODISHA	DEBACHUNATH DASMOHAPATRA VS	// 0 //	
357	D-WP(C)/39353/2025	JYOTI JAGATSINGHPUR, A BLOCK LEVEL FEDERATION VS STATE OF ODISHA	TONIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500176
358	D-WP(C)/39354/2025	ARUN KUMAR GARNAYAK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
359	D-WP(C)/39356/2025	DURGA GYPSUM VENTURES PVT LTD VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500130
360	D-WP(C)/39358/2025	AKSHAYA DISHRI VS THE COMMISSIONER OF ENDOWMENTS ODISHA, BBSR	BHOJRAJ SETH VS	// 0 //	
361	D-WP(C)/39359/2025	BIMAL @ BIMALKANTA PATRI VS DISTRICT REGISTRATION OFFICER, KENDRAPARA	ASHOK KUMAR SAHOO VS	// 0 //	
362	D-WP(C)/39360/2025	CHAKRADHARPUR PANCHAYAT MAHASANGA, JAJPEP VS STATE OF ODISHA	ABADUTTA KANUNGO VS	// 0 //	
363	D-WP(C)/39361/2025	DAMAIPALI GRAM PANCHAYAT SANGHA, BOLANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/39362/2025	BIPIN BIHARI BEHERA	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/39363/2025	ANUPAMA TRIPATHY	ABHISHEK DASH	//	AOD20240000186C202500016
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/39364/2025	PANCHAYAT STHARIYA SANGHA, KHAMANMUNDA	DEBAPATI KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/39365/2025	NAKUL CHANDRA MAHANTA	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/39367/2025	DROUPADI PRADHAN	SUNIL KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/39368/2025	SATYANARAYAN MAHARANA	PREMANANDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/39369/2025	NANDUPALA GRAM PANCHAYAT STARIYA SANGHA	DEBAPATI KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/39370/2025	M/S DIVERSIFIED ENERGY SOLUTIONS PVT LTD, KHORDHA	PREMANANDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/39371/2025	CHINTAMANI MAHAPATRA @ CHERU	PRASANNA KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/39372/2025	BIJAY KUMAR SAMANTARAY	PREMANANDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/39373/2025	SASMITA DASH	SATYAJIT SAMAL	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/39374/2025	STATE OF ODISHA TALAJHARI MAHILA MAHASANGHA, TALAJHARI, KALAHANDIGIRI	PREMANANDA KUMAR MISHRA	// // 0	
376	D-WP(C)/39376/2025	STATE OF ODISHA SIBA SHANKAR PATTANAYAK	VS	// // 0	
377	D-WP(C)/39379/2025	STATE OF ODISHA BHAKTA MOHAN SWAIN	PREMANANDA MOHANTY	// // 0	
378	D-WP(C)/39382/2025	STATE OF ODISHA SUSANTA KUMAR SAHU	SWAPNA KUMAR OJHA	// // 0	
379	D-WP(C)/39383/2025	STATE OF ODISHA KUSHA RANJAN DASH	PREMANANDA MOHANTY	// // 0	
380	D-WP(C)/39384/2025	STATE OF ODISHA PRADEEP KUMAR PANDA	SASWATI MOHAPATRA	// // 0	
381	D-WP(C)/39385/2025	STATE OF ODISHA BALADEV GIRI	PREMANANDA MOHANTY	// // 0	
382	D-WP(C)/39387/2025	STATE OF ODISHA SATYANARAYAN PANDA	SAIBRATA RATH	// // 0	
383	D-WP(C)/39390/2025	STATE OF ODISHA PADMACHARAN SUBUDHI	SOURAV SUMAN BHUYAN	// // 0	
384	D-WPCRL/29332/2025	STATE OF ODISHA SUREKHA MISHRA	RAKESH RANJAN DASH	// // 0	
385	D-WPCRL/29338/2025	STATE OF ODISHA BABITA PARIDA	LINGARAJ MOHANTY	// // 0	AOD20240000806C202500051
		STATE OF ODISHA	VS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WPCRL/29391/2025	SITARANI SAAHOO VS STATE OF ODISHA	CHAKRADHAR SINGH VS	/ / 0 () //	
387	D-ABLAPL/29300/2025	SUBHAKANTA NAYAK @ GUDU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /269 /2025 () //	
388	D-ABLAPL/29302/2025	SUBHAKANTA NAYAK @ GUDU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /268 /2025 () //	
389	D-ABLAPL/29304/2025	ALLA VARAHA RAMAKRISHNA SATYA SRINIVASARAO VS STATE OF ODISHA (OPID)	SOUMYA RANJAN MOHANTY VS	EOW,BHUBANESWAR /12 /2019 () //	
390	D-ABLAPL/29305/2025	MALLA ARUNA KUMARI VS STATE OF ODISHA (OPID)	SOUMYA RANJAN MOHANTY VS	EOW,BHUBANESWAR /12 /2019 () //	
391	D-ABLAPL/29307/2025	SANTOSH PRUSTY @ SANTOSH KUMAR PRUSTY VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	TIGIRIA /143 /2025 () //	
392	D-ABLAPL/29317/2025	CHHABI NAIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /437 /2025 () //	
393	D-ABLAPL/29318/2025	TUKUNA @ HAKIMA SAHOO VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP LOCK /274 /2025 () //	
394	D-ABLAPL/29319/2025	KARTIK BARIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	PURIGHAT /339 /2025 () //	
395	D-ABLAPL/29320/2025	MALAYA SAMAL @ MALAYA RANJAN SAMAL VS STATE OF ODISHA	SAROJ KUMAR SAHOO VS	JAGATPUR /521 /2025 () //	
396	D-ABLAPL/29324/2025	FARID KHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	BHADRAK TOWN /445 /2025 () //	
397	D-ABLAPL/29325/2025	PRASANTA KAR @ PRASANTA KUMAR KAR	ARIJEET MISHRA	KALINGA NAGAR /56 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/29328/2025	ZAKIR KHAN	ASHOK KUMAR JENA	TIGIRIA /191 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/29329/2025	SAYED SAMIM AKHTAR	RAKESH RANJAN DASH	GOP /162 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/29330/2025	AJU MALIK @ NISIKANTA MALIK	JAGABANDHU ROUT	JENAPUR /311 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/29333/2025	DIGANTA SWAIN @ NALIA	JOGESH CHANDRA JENA	CAPITAL P.S. /88 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/29337/2025	RAJALAXMI DASH	GOPINATH MISHRA	KUMBHARAPARA /432 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/29340/2025	MOHAMMAD SAFI ALAM	SOUMYA JYOTI BISWAL	CANTONMENT ROAD /216 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/29341/2025	GHANASHYAM ORAM	DIPTIREKHA NANDA	BADMAL /186 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/29342/2025	RAJAT KUMAR MOHAPATRA @ BUTU	BISWARANJAN DALAI	KUJANGA /345 /2025	AOR20220003722C202500193
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/29343/2025	SAKIL KHAN	ASHOK KUMAR JENA	TIGIRIA /191 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/29344/2025	KALIA PANDA @ RABINARAYAN PANDA	PANCHANAN PANIGRAHI	BHUBAN /438 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/29345/2025	SANDHYARANI JENA	SANTOSH KUMAR MAHANTY	ASKA /333 /2025	AOD20240000242C202500227
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/29346/2025	STATE OF ODISHA KARTIK SETHY VS	RAMESH CHANDRA MAHARANA VS	// DHARMASALA /573 /2025 ()	
410	D-ABLAPL/29348/2025	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	KAUSTUVA MOHANTY VS	// PALLAHARA /341 /2025 ()	
411	D-ABLAPL/29349/2025	STATE OF ODISHA CHANDAN BEHERA @ SAHU VS	SAROJ KUMAR DASH VS	// HINDOL /187 /2025 ()	
412	D-ABLAPL/29350/2025	STATE OF ODISHA JITU @ RANJIT KUMAR PRADHAN VS	DHANANJAYA MUND VS	// BHAWANIPATNA SADAR /345 /2025 ()	
413	D-ABLAPL/29354/2025	STATE OF ODISHA MANJU SAHOO VS	SOUBHAGYA KUMAR DASH VS	// NAYAGARH SADAR /206 /2025 ()	AOR20220001631C202500252
414	D-ABLAPL/29355/2025	STATE OF ODISHA AMAR @ AMARJYOTI SAMAL VS	SK. ZAFARULLA VS	// SORO /594 /2025 ()	
415	D-ABLAPL/29356/2025	STATE OF ODISHA BALA DEHURI VS	SK. ZAFARULLA VS	// NILGIRI /363 /2025 ()	
416	D-ABLAPL/29357/2025	STATE OF ODISHA PRASHANTA KUMAR NAIK VS	SIDDHANT SARANGI VS	// HINDOL /250 /2025 ()	AOD20250000975C202500010
417	D-ABLAPL/29358/2025	STATE OF ODISHA SATYAJIT MOHARANA VS	SAMBIT SAMAL VS	// KHAIRA /258 /2025 ()	AOR20220001236C202500009
418	D-ABLAPL/29359/2025	STATE OF ODISHA RAJKUMAR PRADHAN VS	SK. ZAFARULLA VS	// NILGIRI /363 /2025 ()	
419	D-ABLAPL/29360/2025	STATE OF ODISHA RASMITA MOHARANA VS	SAMBIT SAMAL VS	// KHAIRA /258 /2025 ()	AOR20220001236C202500008
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/29363/2025	PABITRA DAS @ BHUTA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	Bamapada (Industrial Area) /201 /2025 () //	
421	D-ABLAPL/29364/2025	SUKANT KUMAR SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BANAPUR P.S. /347 /2025 () //	
422	D-ABLAPL/29365/2025	BAPUJI MOHARANA VS STATE OF ODISHA	SAMBIT SAMAL VS	KHAIRA /258 /2025 () //	AOR20220001236C202500010
423	D-ABLAPL/29366/2025	MANOJ MOHARANA VS STATE OF ODISHA	SAMBIT SAMAL VS	KHAIRA /258 /2025 () //	AOR20220001236C202500011
424	D-ABLAPL/29373/2025	SUBHAKANTA NAYAK @ GUDU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /46 /2025 () //	
425	D-ABLAPL/29374/2025	SUBHAKANTA NAYAK @ GUDU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /96 /2025 () //	
426	D-ABLAPL/29376/2025	ABHIJIT SAHOO VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	PURIGHAT /339 /2025 () //	AOR20230000127C202500005
427	D-ABLAPL/29377/2025	SUBHAKANTA NAYAK @ GUDU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /270 /2025 () //	
428	D-ABLAPL/29382/2025	GOBINDA NAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /231 /2025 () //	
429	D-ABLAPL/29388/2025	JITU MAHANANDA @ SARAT MAHANANDA @ JITU @ SARAT MAHANANDA @ JITU @ SARAT MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /48 /2025 () //	
430	D-ABLAPL/29396/2025	ROMANCHAL SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /448 /2025 () //	
431	D-ABLAPL/29398/2025	ANNADA PRASAD TRIPATHY	SUVASHISH PATTANAIAK	BHUBANESWAR VIGILANCE /17 /2015	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
432	D-ABLAPL/29404/2025	RAMANIRANJAN JENA @ RATIKANTA JENA @ BAPUNDI	GOLAM MADANI	BHADRAK RURAL /539 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/29405/2025	GANESH MAHARATHI	SURYAKANTA JENA	TANGI (KHURDA) /146 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/29411/2025	KABI @RITESWAR BISWAL	SOUBHAGYA SWAIN	BELPARA /368 /2024	AOR20220001296C202500068
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/29423/2025	ROHIT DAS	JYOTIRMAYA SAHOO	BADAGADA /438 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/29425/2025	SK. SAUKAT @ SEKH SAUKAT	JYOTIRMAYA SAHOO	KHURDA SADAR /48 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/29426/2025	SURENDRA HARIJAN	SANGRAM KESHARI ROUT	BORIGUMMA /73 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/29433/2025	DILIP KUMAR BEHERA	BIKRAM KESHARI RAJ	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/29435/2025	SUNIL RANA	SUDHASHREE PASAYAT	AMBABHONA /156 /2025	AOR20250000161C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/29441/2025	PRASANT KUMAR PARIDA	LAXMIDHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/29442/2025	ADI @ ADITYA SAHOO	ACHYUTANANDA PATTANAIAK	ANGUL TOWN /642 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/29444/2025	KARTIKA PRADHAN	PRASANTA KUMAR NANDA	KHANDAGIRI P.S. /642 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/29445/2025	STATE OF ODISHA BHAGIRATHI PADHI VS	RAJENDRA KUMAR SAHU VS	// GOLANTHARA (BERHAMPUR) /366 /2025 ()	
444	D-ABLAPL/29447/2025	STATE OF ODISHA HIMANSU MOHAPATRA VS	PANCHANAN PANIGRAHI VS	// // ()	AOR2025000001C202500056
445	D-ABLAPL/29463/2025	STATE OF ODISHA BHIMASEN SAHOO VS	SUDHANSU PRASAD MAHAPATRA VS	// BASELI SAHI PS /99 /2018 ()	
446	D-ABLAPL/29467/2025	STATE OF ODISHA BISWOJIT SAMANTARAY VS	PRAKASH KUMAR DALAI VS	// BEGUNIA P.S. /174 /2023 ()	
447	D-ABLAPL/29469/2025	STATE OF ODISHA BISWAJIT BEHERA @ PANDEY VS	LALATENDU SAMANTARAY VS	// DHENKANAL TOWN /247 /2025 ()	
448	D-ABLAPL/29470/2025	STATE OF ODISHA PRATAP BISWAL @ LALATA BISWAL VS	JYOTIRMAYA SAHOO VS	// KRUSHNA PRASAD /243 /2025 ()	
449	D-ABLAPL/29474/2025	STATE OF ODISHA NAGAL GORAYA PATRA @ GORIYA BEHERA @ GORIX VS	JYOTIRMAYA SAHOO VS	// KRUSHNA PRASAD /243 /2025 ()	
450	D-ABLAPL/29475/2025	STATE OF ODISHA MUNA @ SAROJ KUMAR SAHOO VS	PRAVASH CHANDRA JENA VS	// BANARAPAL /111 /2025 ()	
451	D-ABLAPL/29479/2025	STATE OF ODISHA MUNA @ SAROJ KUMAR SAHOO VS	PRAVASH CHANDRA JENA VS	// BANARAPAL /108 /2025 ()	
452	D-ABLAPL/29489/2025	STATE OF ODISHA BHASKAR PATIKAR AND ANOTHER VS State Of Odisha	PRASANTA KUMAR ROUTRAY VS	// // ()	AOD20240000391C202500069

ORISSA HIGH COURT

MISC CASES FILED on :19/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/28479/2025 CONTR/ /	CHANDRAKANTA SABAT MP		5/2025
2	D-ARBP/39140/2025 ARBP/ /	AJAY KUMAR NAYAK MP	LAMBODAR PRADHAN	21/2025
3	D-ADMLS/37882/2025 ADMLS/4/2025	WAYPOINT PORT SERVICES LTD. MP	ISHWAR MOHANTY	23/2025
4	D-WPCRL/29332/2025 WPCRL/ /	SUREKHA MISHRA MP	RAKESH RANJAN DASH	29/2025
5	D-CRLLP/29299/2025 CRLLP/ /	STATE OF ODISHA MP	SOBHAN PANIGRAHI, A.S.C.	60/2025
6	D-CRP/39323/2025 CRP/ /	M/S. BLUELINE RESORTS PVT. LTD., BBSRAVIJIT PAL MP		74/2025
7	D-CRLMP/28567/2025 CRLMP/ /	SULOCHANA SAHOO MP	UMAKANTA BARIK	207/2025
8	D-JCRLA/41/2013 JCRLA/41/2013	NARAYAN SAHU MP	M/S. RAMESH MOHANTY	277/2025
9	D-JCRLA/41/2013 JCRLA/41/2013	NARAYAN SAHU MP	M/S. RAMESH MOHANTY	278/2025
10	D-JCRLA/59/2013 JCRLA/59/2013	SUNIL KU.JENA MP	M/S NEPTUNE DAS	279/2025
11	D-JCRLA/59/2013 JCRLA/59/2013	SUNIL KU.JENA MP	M/S NEPTUNE DAS	280/2025
12	D-CONTC/23860/2025 CONTC/2856/2025	HATIRAM BANCHHOR MP	BIJAYA KUMAR BEHERA 1, S.K.PARICHHA	371/2025
13	D-TRP(C)/30316/2025 TRP(C)/312/2025	LIPIKA PRIYADARSHINI BARIK MP	ANSUMAN BHUYAN	371/2025
14	D-CONTC/18274/2024 CONTC/3312/2024	RANAJIT KUMAR DEY MP	M/S.MANAS PATI	372/2025
15	D-TRP(C)/39225/2025 TRP(C)/ /	LABA BEHERA MP	SUSHANTA KUMAR JOSHI	372/2025
16	D-CONTC/23538/2025 CONTC/2849/2025	BIJAYA KRUSHNA TRIPATHY MP	M/S.BAIDHAR SAHOO, G.N.SAHU, A.K.CHOUDHURY	373/2025
17	D-RVWPET/38519/2025 RVWPET/224/2025	KANKAD @ CONCORD INFRA PROJECTS PRIVATE LTD. MP	PRIYANKA MOHANTY	378/2025
18	D-RVWPET/39212/2025 RVWPET/ /	KESHAB CHANDRA SAHU MP	HARMOHAN DHAL	379/2025
19	D-RVWPET/39212/2025 RVWPET/ /	KESHAB CHANDRA SAHU MP	HARMOHAN DHAL	380/2025
20	D-RVWPET/39357/2025 RVWPET/ /	SHYAMSUNDAR MUDULI MP	DEBASISH SAMAL	381/2025
21	D-RPFAM/39237/2025 RPFAM/ /	PRASANTA KUMAR SAHOO MP	DEBENDRA NARAYAN PATTANAIAK	434/2025
22	D-RPFAM/39327/2025 RPFAM/ /	RABINDRA BHANJA MP	PRAVAT KUMAR MOHANTY	435/2025
23	D-RPFAM/321/2023 RPFAM/321/2023	DEBASHIS NAYAK MP	PRAVASH CHANDRA JENA	436/2025
24	D-RPFAM/44129/2024 RPFAM/298/2024	CHITTARANJAN MISHRA MP	BIBHU PRASAD MOHANTY	437/2025
25	D-CMAPL/39328/2025 CMAPL/ /	RAGHU NATH NAYAK MP	KAMALAKANTA NAYAK	503/2025
26	D-MATA/39222/2025	NAMITA PANDA	HRUDANANDA TRIPATHY	

27	MATA/ / D-MATA/452/2023 MATA/452/2023	MP PRATIMA BEHERA MP	DEBENDRA NARAYAN PATTANAIAK	528/2025 529/2025
28	D-MATA/39375/2025 MATA/ /	MP GAYATRI CHOUDHURY MP	UMA CHARAN MISHRA	530/2025
29	D-FAO/35678/2025 FAO/ /	MP ASHRITA EKKA MP	KSHIROD KUMAR ROUT	840/2025
30	D-FAO/311/2019 FAO/311/2019	MP PARBATI NAYAK MP	N/S.SUJIT SEN	841/2025
31	D-FAO/461/2016 FAO/461/2016	MP STATE OF ORISSA MP	MAHENDRA KUMAR SAHOO	842/2025
32	D-FAO/323/2017 FAO/323/2017	MP STATE OF ORISSA MP	MAHENDRA KUMAR SAHOO	843/2025
33	D-FAO/461/2016 FAO/461/2016	MP STATE OF ORISSA MP		844/2025
34	D-FAO/323/2017 FAO/323/2017	MP STATE OF ORISSA MP		845/2025
35	D-BLAPL/7011/2025 BLAPL/2646/2025	MP JHARANA PANDA MP	JUGALA KISHORE PANDA	971/2025
36	D-BLAPL/4196/2025 BLAPL/1586/2025	MP JAMIR MIYA MP	JUGALA KISHORE PANDA	972/2025
37	D-BLAPL/24528/2025 BLAPL/8734/2025	MP DEVGAN @ PRAKASH @ NARAYAN KHERWAR MP		973/2025
38	D-CRLREV/594/2017 CRLREV/594/2017	MP MUKTI KANTA BHUYAN MP	JAGANNATH BHUYAN	1045/2025
39	D-CRLREV/24128/2025 CRLREV/521/2025	MP BIJAYA KUMAR ROUT MP	HAREKRUSHNA DASH	1046/2025
40	D-CRLREV/29368/2025 CRLREV/ /	MP RANJIT KUMAR MISHRA MP	MANAS KUMAR CHAND	1047/2025
41	D-CRLREV/29387/2025 CRLREV/ /	MP RUDRA PRASANNA SAHU MP	ANANTA NARAYAN PATTANAYAK	1048/2025
42	D-CRLREV/28863/2025 CRLREV/680/2025	MP AJAY KUMAR SHARMA MP	JAYADEBA BEHERA	1049/2025
43	D-CRLREV/3441/2024 CRLREV/52/2024	MP GULAM ALLI KHAN MP		1050/2025
44	D-CRLREV/29436/2025 CRLREV/ /	MP SANJAY @ SANJAYA KUMAR JADAV MP	BHABANI SHANKAR DASPARIDA	1051/2025
45	D-CRLREV/29436/2025 CRLREV/ /	MP SANJAY @ SANJAYA KUMAR JADAV MP	BHABANI SHANKAR DASPARIDA	1052/2025
46	D-CRLREV/29440/2025 CRLREV/ /	MP SANJAY@SANJAYA KUMAR JADAV MP	BHABANI SHANKAR DASPARIDA	1053/2025
47	D-CRLREV/29440/2025 CRLREV/ /	MP SANJAY@SANJAYA KUMAR JADAV MP	BHABANI SHANKAR DASPARIDA	1054/2025
48	D-CRLREV/29484/2025 CRLREV/ /	MP SUBUDA KISKU MP	RADHARAMAN DAS NAYAK	1055/2025
49	D-CRLREV/29484/2025 CRLREV/ /	MP SUBUDA KISKU MP	RADHARAMAN DAS NAYAK	1056/2025
50	D-RSA/109/2003 RSA/109/2003	MP BHARAT SWAIN MP	M/S.N.K.SAHU	1362/2025
51	D-RSA/39259/2025 RSA/ /	MP DEBASIS PANDA MP	SURESH CHANDRA MOHANTY	1363/2025
52	D-RSA/39280/2025 RSA/ /	MP BIKRAM NAIK MP	DEBABRATA DASH	1364/2025
53	D-RSA/109/2003 RSA/109/2003	MP BHARAT SWAIN MP	M/S.N.K.SAHU	1365/2025
54	D-RSA/109/2003 RSA/109/2003	MP BHARAT SWAIN MP	M/S.N.K.SAHU	1366/2025
55	D-RSA/286/2004 RSA/286/2004	MP BHAGABAN PANDA MP	M/S.MAHESWAR MOHANTY, SANATANA DAS	1367/2025
56	D-RSA/248/2012 RSA/248/2012	MP UPENDRA MOHANTA MP	M/S.MANOJ KU.MISHRA	1368/2025
57	D-RSA/248/2012 RSA/248/2012	MP UPENDRA MOHANTA MP	M/S.MANOJ KU.MISHRA	1369/2025

58	D-RSA/248/2012 RSA/248/2012	UPENDRA MOHANTA MP	M/S.MANOJ KU.MISHRA	1370/2025
59	D-CMP/87/2017 CMP/87/2017	ANAND KUMAR BANSAL MP	M/S.SANJEEV UDGATA	1568/2025
60	D-CMP/34161/2025 CMP/ /	SUBANESWAR KHANDAI MP	SOURAV SUMAN BHUYAN	1569/2025
61	D-CMP/13519/2025 CMP/532/2025	RAMACHANDRA BEHERA MP		1570/2025
62	D-CMP/39172/2025 CMP/ /	PURNA CHANDRA MUDULI MP	GOPINATH MISHRA	1571/2025
63	D-CMP/16151/2025 CMP/599/2025	NAGEN KUMAR NAYAK MP	S.S.RAO	1572/2025
64	D-CMP/39205/2025 CMP/ /	GIRIJA SANKAR MOHAPATRA MP	NIRANJAN LENKA	1573/2025
65	D-CMP/39242/2025 CMP/ /	GAJENDRA SHIAL MP	MONOMOY BASU	1574/2025
66	D-CMP/33841/2025 CMP/1296/2025	DEBASIS SINGH DEO MP		1575/2025
67	D-CMP/35644/2025 CMP/1376/2025	ASHOK KUMAR DAS MP	SANTOSH KUMAR SAMANTARAYN, NIROD KUMAR SAHU	1576/2025
68	D-CMP/39232/2025 CMP/ /	PRAVATI MOHANTY MP	SURYAKANTA DASMOHAPATRA	1577/2025
69	D-CMP/35802/2025 CMP/1508/2025	CHANDANA MISHRA MP	SUJATA JENA	1578/2025
70	D-CMP/39380/2025 CMP/ /	RABINARAYAN SAHOO MP	MAMATA MISHRA	1579/2025
71	D-CMP/39391/2025 CMP/ /	MONALISHA MP	SOURAV SUMAN BHUYAN	1580/2025
72	D-ABLAPL/26032/2025 ABLAPL/10178/2025	SASMITA BISHI MP		1753/2025
73	D-ABLAPL/7178/2025 ABLAPL/2673/2025	TAPAN KUMAR SAHU MP	RABI NARAYAN PANDA	1754/2025
74	D-ABLAPL/17553/2025 ABLAPL/7103/2025	AJAY KUMAR MAHALIK MP		1755/2025
75	D-ABLAPL/23274/2025 ABLAPL/9146/2025	DHIRENDRA BISWAL MP		1756/2025
76	D-ABLAPL/12528/2025 ABLAPL/4847/2025	RINKU JENA MP		1757/2025
77	D-ABLAPL/21162/2025 ABLAPL/8328/2025	BRAHMACHARI JENA MP		1758/2025
78	D-ABLAPL/29162/2025 ABLAPL/ /	LAXMIDHAR MOHANTY MP	PITAMBAR BEHERA	1759/2025
79	D-ABLAPL/3326/2025 ABLAPL/1533/2025	SANTOSH KUMAR DIGAL MP	PRINCEPEE RAY	1760/2025
80	D-MACA/32135/2025 MACA/954/2025	MANAGER, NEW INDIA ASSURANCE CO.LTD.,SAMBALPUR MP	PRASAD KUMAR MAHALI	2285/2025
81	D-MACA/39154/2025 MACA/ /	SUMATI SAHU MP	PRADEEP KUMAR MISHRA	2286/2025
82	D-MACA/39152/2025 MACA/ /	PRASANT KUMAR SAHU MP	PRADEEP KUMAR MISHRA	2287/2025
83	D-MACA/39152/2025 MACA/ /	PRASANT KUMAR SAHU MP	PRADEEP KUMAR MISHRA	2288/2025
84	D-MACA/39157/2025 MACA/ /	REENA MALLIK MP	PRADEEP KUMAR MISHRA	2289/2025
85	D-MACA/39158/2025 MACA/ /	PRASAN KUMAR MANDAL MP	PRADEEP KUMAR MISHRA	2290/2025
86	D-MACA/39158/2025 MACA/ /	PRASAN KUMAR MANDAL MP	PRADEEP KUMAR MISHRA	2291/2025
87	D-MACA/39159/2025 MACA/ /	GOPINATH HANTAL @ GOPI HANTAL MP	PRADEEP KUMAR MISHRA	2292/2025
88	D-MACA/39176/2025 MACA/ /	D.M.,ORIENTAL INSURENCE CO. LTD.,SAMBALPUR MP	PRADEEP KUMAR MISHRA	2293/2025
89	D-MACA/39176/2025	D.M.,ORIENTAL INSURENCE CO. LTD.,SAMBALPUR	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		2294/2025
90	D-MACA/34902/2025	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD., KHURDHA		
	MACA/ /	MP		2295/2025
91	D-MACA/35134/2025	CLAIMS MANAGER, ORIENTAL INSURANCE CO. LTD. ROXNJAM		
	MACA/ /	MP		2296/2025
92	D-MACA/35141/2025	CLAIMS MANAGER, ORIENTAL INSURANCE CO. LTD. ROXNJAM		
	MACA/ /	MP		2297/2025
93	D-MACA/35141/2025	CLAIMS MANAGER, ORIENTAL INSURANCE CO. LTD. ROXNJAM		
	MACA/ /	MP		2298/2025
94	D-MACA/35141/2025	CLAIMS MANAGER, ORIENTAL INSURANCE CO. LTD. ROXNJAM		
	MACA/ /	MP		2299/2025
95	D-MACA/39248/2025	M/S. THE NEW INDIA ASSURANCE CO. LTD. BHILAI, BILASPUR		
	MACA/ /	MP		2300/2025
96	D-MACA/39248/2025	M/S. THE NEW INDIA ASSURANCE CO. LTD. BHILAI, BILASPUR		
	MACA/ /	MP		2301/2025
97	D-MACA/39366/2025	IFFCO-TOKIO GENERAL INSURANCE CO. LTD. BHILAI, BILASPUR		
	MACA/ /	MP		2302/2025
98	D-CRLA/29297/2025	BASANT KUMAR MISHRA	DEBASISH PATNAIK	
	CRLA/ /	MP		2595/2025
99	D-CRLA/29297/2025	BASANT KUMAR MISHRA	DEBASISH PATNAIK	
	CRLA/ /	MP		2596/2025
100	D-CRLA/19665/2025	PRASANTA KU. GOUDA@ PRASANTA KUMAR GOUDA	PRASANTA GOUDA	
	CRLA/760/2025	MP		2597/2025
101	D-CRLA/57/2019	SIBA@SIBA SANKAR GOUDA	JITENDRA SAMANTARAY	
	CRLA/57/2019	MP		2598/2025
102	D-CRLA/27681/2024	LALIT MOHAN BARAL	DEVASHIS PANDA, S.A. HAFIZ	
	CRLA/902/2024	MP		2599/2025
103	D-CRLA/18032/2024	AKHAYA KUMAR NAYAK @ MAINA BABASAHEB KUMAR PRUSTY		
	CRLA/605/2024	MP		2600/2025
104	D-CRLA/27653/2025	KUSADHWAJA NAG	MANAS KUMAR CHAND	
	CRLA/ /	MP		2601/2025
105	D-CRLA/29393/2025	RUDRA PRASANNA SAHU	ANANTA NARAYAN PATTANAYAK	
	CRLA/ /	MP		2602/2025
106	D-CRLA/29393/2025	RUDRA PRASANNA SAHU	ANANTA NARAYAN PATTANAYAK	
	CRLA/ /	MP		2603/2025
107	D-CRLA/29372/2025	SANJAY SAHU	MANAS KUMAR CHAND	
	CRLA/ /	MP		2604/2025
108	D-CRLA/22254/2025	KASHARI MINIKA@KANSARI	MANORANJAN PADHY	
	CRLA/873/2025	MP		2605/2025
109	D-CRLA/424/2016	SESAN NAYAK	M/S. GOREKANATH DAS	
	CRLA/424/2016	MP		2606/2025
110	D-CRLA/29407/2025	SUNIL NAIK	MOHAN KUMAR SAHU	
	CRLA/ /	MP		2607/2025
111	D-CRLA/29407/2025	SUNIL NAIK	MOHAN KUMAR SAHU	
	CRLA/ /	MP		2608/2025
112	D-CRLA/29407/2025	SUNIL NAIK	MOHAN KUMAR SAHU	
	CRLA/ /	MP		2609/2025
113	D-CRLA/29372/2025	SANJAY SAHU	MANAS KUMAR CHAND	
	CRLA/ /	MP		2610/2025
114	D-CRLMC/28056/2025	PRADIP KUMAR SENAPATI	SUPRIYO RANJAN MAHAPATRA	
	CRLMC/3850/2025	MP		2697/2025
115	D-CRLMC/18767/2024	PRASANT JAIN	SIDHARTHA DAS	
	CRLMC/2404/2024	MP		2698/2025
116	D-CRLMC/27935/2025	SANTASH KUMAR SWAIN@SANTOSH SWAIN		
	CRLMC/3654/2025	MP		2699/2025
117	D-CRLMC/29353/2025	M/S. SERAJUDDIN AND CO.	SARADA PRASANNA SARANGI	
	CRLMC/ /	MP		2700/2025
118	D-CRLMC/29352/2025	PUNYA PRASUN MOHANTY	SUBASH CHANDRA PUSPALAKA	
	CRLMC/ /	MP		2701/2025
119	D-CRLMC/29379/2025	SAPHIRUDDIN @ KATA KHAN	ARUN KUMAR BEHERA	
	CRLMC/ /	MP		2702/2025
120	D-CRLMC/29481/2025	RUDRA NARAYAN ROUT@BIBHUPRASAD ROUT	ARUN KUMAR BEHERA	
	CRLMC/ /	MP		2703/2025

121	D-CRLMC/29481/2025 CRLMC/ /	RUDRA NARAYAN ROUT@BIBHUPRASADRAUT@BIBHUPRASADRAUT MP		2704/2025
122	D-CRLMC/16113/2025 CRLMC/1963/2025	NIJWM MAHILARY MP	SUBHANKAR ROUT	2705/2025
123	D-CRLMC/29485/2025 CRLMC/ /	SAMINDRA MANDAL MP	UMESH CHANDRA DORA	2706/2025
124	D-WA/34896/2025 WA/1553/2025	CHITTARANJAN SAHOO MP	SOMA PATNAIK	3941/2025
125	D-WA/39161/2025 WA/ /	VICE CHANCELLOR, BERHAMPUR UNIVERSITY, MP	REKHA SINGH REKHA SINGH	3942/2025
126	D-WA/39161/2025 WA/ /	VICE CHANCELLOR, BERHAMPUR UNIVERSITY, MP	REKHA SINGH REKHA SINGH	3943/2025
127	D-WA/39174/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3944/2025
128	D-WA/39174/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3945/2025
129	D-WA/39175/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA,A.S.C	3946/2025
130	D-WA/39175/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA,A.S.C	3947/2025
131	D-WA/39180/2025 WA/ /	FIRE OFFICER OF NORTHERN RANGE SAMBALPUR MP	ABHIRAM KUMAR BAL,A.G.A	3948/2025
132	D-WA/39180/2025 WA/ /	FIRE OFFICER OF NORTHERN RANGE SAMBALPUR MP	ABHIRAM KUMAR BAL,A.G.A	3949/2025
133	D-WA/39250/2025 WA/ /	GOVERNING BODY OF AERONAUTICS COLLEGE, MP	DEBENDRA KUMAR SAMAL	3950/2025
134	D-WA/39218/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3951/2025
135	D-WA/39218/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3952/2025
136	D-WA/39220/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3953/2025
137	D-WA/39220/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3954/2025
138	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.,S AND ME	3955/2025
139	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3956/2025
140	D-WA/291/2018 WA/291/2018	RAVENSHAW UNIVERSITY MP	SARADA PRASANNA SARANGI	3957/2025
141	D-WA/39235/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3958/2025
142	D-WA/39235/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3959/2025
143	D-WA/39355/2025 WA/ /	JAYA HANAMAN SELF HELP GROUP ,PURGOPINATH MISHRA MP		3960/2025
144	D-WA/36441/2025 WA/1522/2025	DAYANIDHI ROUTRAY MP	ACHYUTANANDA PATTANAIK	3961/2025
145	D-WP(C)/39136/2025 WP(C)/ /	K RAVI KUMAR MP	AVIJIT PATNAIK	16964/2025
146	D-WP(C)/39136/2025 WP(C)/ /	K RAVI KUMAR MP	AVIJIT PATNAIK	16965/2025
147	D-WP(C)/39136/2025 WP(C)/ /	K RAVI KUMAR MP	AVIJIT PATNAIK	16966/2025
148	D-WP(C)/39071/2025 WP(C)/ /	DILLIP KUMAR SAHOO MP	SUKANTA KUMAR DALAI	16967/2025
149	D-WP(C)/39072/2025 WP(C)/ /	SARANKUL PRAGATI PANCHAYAT STARIAJWAHANSACHHANTA MP		16968/2025
150	D-WP(C)/35145/2025 WP(C)/24932/2025	THE AUTHORISED OFFICER-CUM-ACF, KARAWAJAFORESTINDIRASAKONIMAYAURBHANJ MP		16969/2025
151	D-WP(C)/39073/2025 WP(C)/ /	SHYAMAKHUNTA G.P.L.F MP	RAJIV KUMAR MAHANTA	16970/2025
152	D-WP(C)/27701/2025	CHANDRABHANU BISWAL	PRASANNA KUMAR BHUYAN	

	WP(C)/19474/2025	MP		16971/2025
153	D-WP(C)/39138/2025 WP(C)/ /	AMARESH KUMAR JENA MP	NIRANJAN BISWAL	16972/2025
154	D-WP(C)/39075/2025 WP(C)/ /	SANSUA G.P.L.F MP	RAJIV KUMAR MAHANTA	16973/2025
155	D-WP(C)/39139/2025 WP(C)/26825/2025	GOURANGA CHARAN SAHOO MP	BISWAMBAR MOHANTY	16974/2025
156	D-WP(C)/39077/2025 WP(C)/ /	MALANDAPUR G.P.L.F MP	RAJIV KUMAR MAHANTA	16975/2025
157	D-WP(C)/39078/2025 WP(C)/ /	RAMPA PANCHAYAT STARIYA MAHASANGHA MP	RAJIV KUMAR MAHANTA	16976/2025
158	D-WP(C)/37233/2025 WP(C)/26249/2025	HARIPUR GRAM PANCHAYAT LEVEL FEDERATION MP	MAHESWAR MOHANTY	16977/2025
159	D-WP(C)/39080/2025 WP(C)/ /	ATIRA PANCHAYAT STARIYA MAHASANGHA MP	RAJIV KUMAR MAHANTA	16978/2025
160	D-WP(C)/39082/2025 WP(C)/ /	JANHABI MAHILA MAHASANGHA MP	RAJIV KUMAR MAHANTA	16979/2025
161	D-WP(C)/39083/2025 WP(C)/ /	SAPTAMATRUKA B.L.F MP	RAJIV KUMAR MAHANTA	16980/2025
162	D-WP(C)/39084/2025 WP(C)/ /	BIJAY KUMAR SETHY MP	UPASANA BAL	16981/2025
163	D-WP(C)/36988/2025 WP(C)/25669/2025	PUSPANJALI FILLING STATION, SAMBALPUR MP	BIHRAWANI SANKAR PANIGRAHI	16982/2025
164	D-WP(C)/39164/2025 WP(C)/ /	M/S GHANSHYAM MISRA AND SONS (P) LTD MP	LEENA PRASANNA SARANGI	16983/2025
165	D-WP(C)/39087/2025 WP(C)/ /	SAHASPUR, G.P.L.F MP	RAJIV KUMAR MAHANTA	16984/2025
166	D-WP(C)/39167/2025 WP(C)/ /	DASARATH MEHER MP	PRASANTA KUMAR SATAPATHY	16985/2025
167	D-WP(C)/39090/2025 WP(C)/ /	BIJAY KUMAR SETHY MP	UPASANA BAL	16986/2025
168	D-WP(C)/39168/2025 WP(C)/ /	NILACHAL SEVA PRATISTHAN, PURI MP	AGASTI KANUNGO	16987/2025
169	D-WP(C)/39091/2025 WP(C)/ /	ARANGABAD PANCHAYAT STARIYA MAHASANGHA MP	RAJIV KUMAR MAHANTA	16988/2025
170	D-WP(C)/39170/2025 WP(C)/ /	MAA SARALA MAHILA SHAKTI SANGHATANA MP	KHANTAPATI MOHDAN BEHERA	16989/2025
171	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP		16990/2025
172	D-WP(C)/37388/2025 WP(C)/26018/2025	TANMAYA MISHRA MP	ASHIS KUMAR MISHRA	16991/2025
173	D-WP(C)/37388/2025 WP(C)/26018/2025	TANMAYA MISHRA MP	ASHIS KUMAR MISHRA	16992/2025
174	D-WP(C)/19543/2025 WP(C)/13486/2025	DHARMENDRA ORAM MP	BYOMOKESH SAHOO	16993/2025
175	D-WP(C)/36694/2025 WP(C)/26312/2025	KRIPAL SINGH MP	SAYANTAN PANDA	16994/2025
176	D-WP(C)/39177/2025 WP(C)/26821/2025	ABHAY KHANDELWAL MP	PANKAJ KHANDELWAL	16995/2025
177	D-WP(C)/696/2025 WP(C)/776/2025	DR. ARUNA KUMAR DASH MP	HRUDANANDA MOHAPATRA	16996/2025
178	D-WP(C)/15021/2025 WP(C)/10395/2025	RADHASHYAM BEHERA MP	RAJJEET ROY	16997/2025
179	D-WP(C)/39184/2025 WP(C)/ /	DAYANIDHI ROUTRAY MP	LINGARAJ MOHANTY	16998/2025
180	D-WP(C)/39201/2025 WP(C)/ /	SANTOSH KUMAR PRADHAN MP	DR. BINODA KUMAR MISHRA	16999/2025
181	D-WP(C)/39203/2025 WP(C)/26770/2025	PARADIP PORT AUTHORITY, PARADIP MP	SATYA SMRUTI MOHANTY	17000/2025
182	D-WP(C)/39203/2025 WP(C)/26770/2025	PARADIP PORT AUTHORITY, PARADIP MP	SATYA SMRUTI MOHANTY	17001/2025
183	D-WP(C)/39206/2025 WP(C)/ /	USHARANI SHIL MP	MAHESWAR MOHANTY	17002/2025

184	D-WP(C)/31727/2025 WP(C)/22225/2025	PUSPANJALI PASCHIMAKABAT MP	ANANTA NARAYAN PATTANAYAK,SHAILABALA JENA 17004/2025
185	D-WP(C)/34471/2025 WP(C)/23965/2025	PRAKASH JYOTI MAHAKUD MP	SUKANTA KUMAR DALAI,HEMANTA KUMAR RATSINGH 17005/2025
186	D-WP(C)/31730/2025 WP(C)/22411/2025	PUSPANJALI PASCHIMAKABAT MP	ANANTA NARAYAN PATTANAYAK 17006/2025
187	D-WP(C)/32077/2025 WP(C)/22553/2025	PUSPANJALI PASCHIMA KABAT MP	ANANTA NARAYAN PATTANAYAK 17007/2025
188	D-WP(C)/39209/2025 WP(C)/ /	SAGAR BEHERA MP	DR. BINODA KUMAR MISHRA 17008/2025
189	D-WP(C)/31565/2025 WP(C)/22124/2025	PUSPANJALI PASCHIMAKABAT MP	ANANTA NARAYAN PATTANAYAK 17009/2025
190	D-WP(C)/31727/2025 WP(C)/22225/2025	PUSPANJALI PASCHIMAKABAT MP	ANANTA NARAYAN PATTANAYAK 17010/2025
191	D-WP(C)/39188/2025 WP(C)/ /	SUKINDA BLOCK LEVEL FEDERATION MP	RAJIV KUMAR MAHANTA 17011/2025
192	D-WP(C)/39210/2025 WP(C)/ /	OMM SUPPORT SERVICES, BALASORE MP	MANASI MOHAPATRA 17012/2025
193	D-WP(C)/39213/2025 WP(C)/ /	LUHAGADA GRAM PANCHAYAT LEVEL FEDERATION MP	AKSHAY KUMAR PANDEY JAGATSINGHPUR 17013/2025
194	D-WP(C)/39191/2025 WP(C)/ /	JYOTI TIRTOL MP	RAJIV KUMAR MAHANTA 17014/2025
195	D-WP(C)/39214/2025 WP(C)/ /	B.JAGANNATH RAO MP	DR. BINODA KUMAR MISHRA 17015/2025
196	D-WP(C)/38399/2025 WP(C)/ /	YAJNADATTA SAHOO MP	GYANENDRA CHANDRA SWAIN 17016/2025
197	D-WP(C)/39216/2025 WP(C)/ /	MALASAHU GRAM PANCHAYAT LEVEL FEDERATION MP	AKSHAY KUMAR PANDEY JAGATSINGHPUR 17017/2025
198	D-WP(C)/39221/2025 WP(C)/ /	BADABALIKANI GRAM PANCHAYAT LEVEL FEDERATION MP	AKSHAY KUMAR PANDEY BADABALIKANI, JAGATSINGHPUR 17018/2025
199	D-WP(C)/42887/2023 WP(C)/42887/2023	PRADEEP KUMAR CHHATRIA MP	PRABHAT KUMAR DASH 17019/2025
200	D-WP(C)/42890/2023 WP(C)/42890/2023	BODHAN KUMAR SAHU MP	PRABHAT KUMAR DASH 17020/2025
201	D-WP(C)/39228/2025 WP(C)/ /	RAGHU PARAJA MP	ANKITA MUKHERJI 17021/2025
202	D-WP(C)/39229/2025 WP(C)/ /	GORADA GRAM PANCHAYAT LEVEL FEDERATION MP	AKSHAY KUMAR PANDEY JAGATSINGHPUR 17022/2025
203	D-WP(C)/39234/2025 WP(C)/ /	PANKAPALA GRAM PANCHAYAT LEVEL FEDERATION MP	AKSHAY KUMAR PANDEY JAGATSINGHPUR 17023/2025
204	D-WP(C)/39192/2025 WP(C)/ /	M/S JAGANNATHDHAM SUPER STRUCTURES MP	RESHMI SAHOO 17024/2025
205	D-WP(C)/39239/2025 WP(C)/ /	ALOK PANDA MP	PRAVAT KUMAR MUDULI 17025/2025
206	D-WP(C)/39241/2025 WP(C)/ /	KANHEI NAIK MP	NIRANJAN PANDA 17026/2025
207	D-WP(C)/39183/2025 WP(C)/ /	KANSA MAHASANGHA, JAJPUR MP	RAJIV KUMAR MAHANTA 17027/2025
208	D-WP(C)/39193/2025 WP(C)/ /	CHARINANGAL GRAM PANCHAYAT SATRA MP	AKSHAY KUMAR PANDEY JAGATSINGHPUR 17028/2025
209	D-WP(C)/39249/2025 WP(C)/ /	TRINATH BAITHARU MP	GOKULANANDA SAHU 17029/2025
210	D-WP(C)/39185/2025 WP(C)/ /	JYOTI, RAGHUNATHPUR , A BLOCK LEVER MP	AKSHAY KUMAR PANDEY JAGATSINGHPUR 17030/2025
211	D-WP(C)/36507/2025 WP(C)/25238/2025	RATNAKAR DAS MP	RABI NARAYAN BEHERA 17031/2025
212	D-WP(C)/39251/2025 WP(C)/ /	DUSASAN MOHAPATRA MP	BIBHUTI RANJAN MOHANTY 17032/2025
213	D-WP(C)/39253/2025 WP(C)/ /	MAA DARIYANAYAKANI SELF HELF GROUP MP	BIBHUTI RANJAN MOHANTY 17033/2025
214	D-WP(C)/39254/2025 WP(C)/ /	MANGARAJ GRAM PANCHAPAYAT LEVEL FEDERATION MP	AKSHAY KUMAR PANDEY JAGATSINGHPUR 17034/2025
215	D-WP(C)/39256/2025	CHANDRASEKHAR MOHAPATRA	AMIYA KUMAR MISHRA

	WP(C)/ /	MP		17035/2025
216	D-WP(C)/39257/2025	BAGOI GRAM PANCHAYAT LEVEL FEDERATION, BAGOI, KAMARJATI, DEWHPUR		
	WP(C)/ /	MP		17036/2025
217	D-WP(C)/39270/2025	M/S BADACHANDRA FUEL PUMP, KHURDA	SAILABALA JENA	
	WP(C)/ /	MP		17037/2025
218	D-WP(C)/39194/2025	SUNAJHARI MISSION SHAKTI MAHASANGH	CHAITANYA RAM PANCHAYAT SUKINDA BLOCK	
	WP(C)/ /	MP		17038/2025
219	D-WP(C)/39263/2025	HANSURA GRAM PANCHAYAT LEVEL FEDERATION, HANSURA, DEWATSINGHPUR		
	WP(C)/ /	MP		17039/2025
220	D-WP(C)/5864/2024	ASWINI KUMAR PATEL	PRABHU PRASANNA BEHERA	
	WP(C)/3517/2024	MP		17040/2025
221	D-WP(C)/39281/2025	BANITO GRAM PANCHAYAT LEVEL FEDERATION, BANITO, DEWATSINGHPUR		
	WP(C)/ /	MP		17041/2025
222	D-WP(C)/39282/2025	TRILOCHAN MISHRA	AMIYA KUMAR MOHANTY	
	WP(C)/ /	MP		17042/2025
223	D-WP(C)/39196/2025	ARADHYA BLOCK LEVEL FEDERATION, ARADHYA, KAMAR MAHANTA		
	WP(C)/ /	MP		17043/2025
224	D-WP(C)/39284/2025	BISWALI GRAM PANCHAYAT LEVEL FEDERATION, BISWALI, KAMAR MAHANTA		
	WP(C)/ /	MP		17044/2025
225	D-WP(C)/39294/2025	THE SAMBALPUR DISTRICT COOPERATIVE BANK, SAMBALPUR	THE SAMBALPUR DISTRICT COOPERATIVE BANK LTD, BARGARH	
	WP(C)/ /	MP		17045/2025
226	D-WP(C)/39295/2025	MKRAI PANCHAYAT STARIYA MAHILA MADHUPUR	DR. P. S. CHAKRAVARTY MISHRA	
	WP(C)/ /	MP		17046/2025
227	D-WP(C)/39300/2025	INDIRA MAHILA BLOCK FEDERATION, RAIPUR	DR. P. S. SANT KUMAR MISHRA	
	WP(C)/ /	MP		17047/2025
228	D-WP(C)/26437/2025	BHILAI ENGINEERING CORPORATION LIMITED, BHILAI	MILAN KANUNGO MR.SOURYA SUNДАР DAS NIKHILESH BARI	
	WP(C)/18264/2025	MP		17048/2025
229	D-WP(C)/39305/2025	GOLAGANDA GRAM PANCHAYAT STARIYA, GOLAGANDA, KUMAR MISHRA		
	WP(C)/ /	MP		17049/2025
230	D-WP(C)/36519/2025	CHITTA RANJAN BEHERA	KHIROD KUMAR SWAIN	
	WP(C)/26170/2025	MP		17050/2025
231	D-WP(C)/39306/2025	KOTHI GRAM PANCHAYAT LEVEL FEDERATION, KOTHI, KAMAR MAHANTA		
	WP(C)/ /	MP		17051/2025
232	D-WP(C)/39309/2025	BANIJARI GRAM PANCHAYAT STARIYA, BANIJARI, KAMAR MAHANTA		
	WP(C)/ /	MP		17052/2025
233	D-WP(C)/39265/2025	SHAKTI SANCHAYIKA MAHASANGH	ATUL TRIPATHY	
	WP(C)/ /	MP		17053/2025
234	D-WP(C)/39312/2025	SUJATA BHUYAN	PRADIPTA KISHORE BHUYAN	
	WP(C)/ /	MP		17054/2025
235	D-WP(C)/39314/2025	MARIABANDALI GRAM PANCHAYAT STARIYA, MARIABANDALI, KAMAR MAHANTA		
	WP(C)/ /	MP		17055/2025
236	D-WP(C)/9269/2025	AMITA JENA		
	WP(C)/7623/2025	MP		17056/2025
237	D-WP(C)/39318/2025	PENDILI PANCHAYAT STARIYA MAHILA MADHUPUR	DR. P. S. CHAKRAVARTY MISHRA	
	WP(C)/ /	MP		17057/2025
238	D-WP(C)/39266/2025	JAYA MAA CHANDI SHG	ATUL TRIPATHY	
	WP(C)/ /	MP		17058/2025
239	D-WP(C)/39319/2025	SUSHANT SUTAR @ HEMANTA KUMAR SUTAR	ANURAG KUMAR SARANGI	
	WP(C)/ /	MP		17059/2025
240	D-WP(C)/39320/2025	KODMA GRAM PANCHAYAT STARIYA MADHUPUR	DR. P. S. SANT KUMAR MISHRA	
	WP(C)/ /	MP		17060/2025
241	D-WP(C)/39321/2025	JYOTI RANJAN PATNAIK	ABHILASH MISHRA	
	WP(C)/ /	MP		17061/2025
242	D-WP(C)/39324/2025	MALIGUDA GRAM PANCHAYAT STARIYA, MALIGUDA, KAMAR MAHANTA		
	WP(C)/ /	MP		17062/2025
243	D-WP(C)/39326/2025	MATIGAON GRAM PANCHAYAT STARIYA, MATIGAON, KAMAR MAHANTA		
	WP(C)/ /	MP		17063/2025
244	D-WP(C)/39032/2025	M/S. VARSHA CONSTRUCTION, RAIPUR	NILAKANTHA JUJHARSINGH	
	WP(C)/26734/2025	MP		17064/2025
245	D-WP(C)/16867/2025	UGRESAN KISAN	M/S	
	WP(C)/11395/2025	MP		17065/2025
246	D-WP(C)/39332/2025	BRAJA KISHORE NAYAK	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		17066/2025

247	D-WP(C)/16867/2025 WP(C)/11395/2025	UGRESAN KISAN MP	M/S	17067/2025
248	D-WP(C)/38123/2025 WP(C)/26286/2025	SUSHILA DASH MP	DEEPALI MAHAPATRA	17068/2025
249	D-WP(C)/39335/2025 WP(C)/ /	BIJAN KUMAR JENA MP	ACHYUTANANDA PATTANAİK	17069/2025
250	D-WP(C)/39272/2025 WP(C)/ /	PRAGATEE SHAKTI SANCHAYIKA MAHASANGH MP	SUNIL TRIPATHY	17070/2025
251	D-WP(C)/30880/2025 WP(C)/22302/2025	RAMAKANTA JENA MP	PITAMBAR BEHERA	17071/2025
252	D-WP(C)/39348/2025 WP(C)/ /	A. SANKARAN PATRO MP	SAUBHAGYA KUMAR SAMAL	17072/2025
253	D-WP(C)/39348/2025 WP(C)/ /	A. SANKARAN PATRO MP	SAUBHAGYA KUMAR SAMAL	17073/2025
254	D-WP(C)/39358/2025 WP(C)/ /	AKSHAYA DISHRI MP	BHOJRAJ SETH	17074/2025
255	D-WP(C)/39359/2025 WP(C)/ /	BIMAL @ BIMALKANTA PATRI MP	ASHOK KUMAR SAHOO	17075/2025
256	D-WP(C)/33090/2025 WP(C)/23138/2025	SATYABHAMA DEI MP	LALATENDU SAMANTARAY	17076/2025
257	D-WP(C)/39361/2025 WP(C)/ /	DAMAIPALI GRAM PANCHAYAT SANGHAD MP	ROHANKANTA KUMAR MISHRA	17077/2025
258	D-WP(C)/39369/2025 WP(C)/ /	NANDUPALA GRAM PANCHAYAT STARIYA MP	DR. RINSHANTAKUMAR MISHRA	17078/2025
259	D-WP(C)/39370/2025 WP(C)/ /	M/S DIVERSIFIED ENERGY SOLUTIONS PVT MP	SAMYUKT MOHANTY	17079/2025
260	D-WP(C)/39371/2025 WP(C)/ /	CHINTAMANI MAHAPATRA @ CHERU MP	PRASANNA KUMAR RATH	17080/2025
261	D-WP(C)/31467/2025 WP(C)/22058/2025	TABARAK KHAN MP	SHIB SHANKAR MOHANTY	17081/2025
262	D-WP(C)/39374/2025 WP(C)/ /	TALAJHARI MAHILA MAHASANGHA, TALAJHARI MP	DR. PRASANN KUMAR MISHRA	17082/2025
263	D-WP(C)/29706/2025 WP(C)/20916/2025	AKHIL KUMAR MOHANTY MP	SHIB SHANKAR MOHANTY	17083/2025
264	D-WP(C)/39353/2025 WP(C)/ /	JYOTI JAGATSINGHPUR, A BLOCK LEVEL MP	FEDERATION MAHANTA	17084/2025
265	D-WP(C)/39155/2025 WP(C)/26805/2025	M/S.NISCHINT MULTISERVICE PVT.LTD. MP	SIBPARATHA MISHRA	17085/2025
266	D-WP(C)/3257/2023 WP(C)/3257/2023	DR. HRUDAYANANDA PATNAİK MP	SURAJ MOHANTY	17086/2025
267	D-WP(C)/39384/2025 WP(C)/ /	PRADEEP KUMAR PANDA MP	SASWATI MOHAPATRA	17087/2025
268	D-WP(C)/39387/2025 WP(C)/ /	SATYANARAYAN PANDA MP	SAIBRATA RATH	17088/2025
269	D-WP(C)/39390/2025 WP(C)/ /	PADMACHARAN SUBUDHI MP	SOURAV SUMAN BHUYAN	17089/2025